

HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 143 /2025 (WZ)

Vaibhav Narayan Mote **Applicant**

VERSUS

Kirloskar Ferrous Ltd & Ors **Respondents**

**REPLY AFFIDAVIT BY
RESPONDENT NO.1
"KIRLOSKAR FERROUS INDUSTRIES LTD."**

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Date : **07/03/2026**

Place : **Pune**

Filed by :



Sachin S. Gore
ADVOCATE



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CONTACT DETAILS

 Applicant
1	Vaibhav Narayan Mote R/o At- Kolvihire, Near Ghatewadi, Tal- Purandhar, Dist-Pune - 412303 Thro' : Email ID : vaibhavmote2002@gmail.com Phone : 7499651830
2	Narayan Baban Mote R/o At- Kolvihire, Near Ghatewadi, Tal- Purandhar, Dist-Pune - 412303 Thro' : Email ID : vaibhavmote2002@gmail.com Phone :
VERSUS	
 Respondents
1	Kirloskar Ferrous Industries Ltd (As successor in interest and by absorption of M/s. ISMT Ltd), Jejuri-Morgaon Road, Kolvihire, Pune- 412303 Thro' : Self Email ID : Phone :
2	Mr. Nishant Ektare One Avante, Level 5, Karve Road, Kotharud, Pune- 411038 Thro' : Executive Director Email ID : nishikant.ektare@kirloskar.com Phone :

3	<p>Mr. Ravindranath Gumasate One Avante, Level 5, Karve Road, Kotharud, Pune- 411038 Thro' : Managing Director Email ID : ravindranath.gumaste@kiloskar.com Phone :</p>
4	<p>Maharashtra Pollution Control Board, Jog center, 3rd floor, Mumbai Pune Road, Wakdewadi, Pune - 411003 Thro' : Regional Officer Email ID : ropune@mpcb.gov.in Phone : 020-25811627</p>
5	<p>Mr. Babasaheb Kukade (Regional Officer) Jog center, 3rd floor, Mumbai Pune Road, Wakdewadi, Pune - 411003 Thro' : Regional Officer Email ID : ropune@mpcb.gov.in ropunempcb@gmail.com Phone : 020-25811627</p>
6	<p>Mr. Kartikeya Langote (Sub Regional Officer) Jog center, 3rd floor, Mumbai Pune Road, Wakdewadi, Pune - 411003 Thro' : Sub Regional Officer Email ID : sropunempcb@gmail.com sropune1@mpcb.gov.in Phone : 020-25811627</p>

DIARY OF EVENTS

Sr	Date yyyy/mm/dd	Particulars
1	2021/11/27	FIR against Narayan Mote
2	2025/04/18	Consent to Establish
3	2025/05/28	Consent to Operate
4	2025/11/25	Police Complaint API Jejuri

ABBREVIATIONS

Short form	Full Form
CMD	Cubic Meter per Day
CTE	Consent to Establish
CTO	Consent to Operate
MoEFCC	Ministry of Environment, Forest and Climate Change
MPCB	Maharashtra Pollution Control Board
MT/M	Metric Tons per Month
NABET	National Accreditation Board for Education and Training
NCLT	National Company Law Tribunal
NGT	National Green Tribunal
OA	Original Application
TDS	Total Dissolved Solid

PROJECT SUMMARY

1. I, Zakir Aamir Shaikh, am working as Senior Vice President with M/s Kirloskar Ferrous Industries Ltd. Jejuri- Morgaon Road, Kolvihire, Pune – 412303 (Respondent No.1 and (hereafter referred to as “**Respondent / Respondent industry**”) am filing this affidavit against the Application filed by Applicants in the OA 143/2025, Vaibhav Narayan Mote & Anr. (hereafter referred to as “**the Applicant**”) Vs. Kirloskar Ferrous Industries Ltd. & Ors.

2. I am filing this affidavit in reply with a limited purpose to oppose this OA, as a seriously important relevant fact has been suppressed by the applicant. The applicant is the vested interest party and is challenging the industry's operation, as he has pecuniary malafide interests in this matter.

Industrial information and details:

3. The Respondent Industry, namely Kirloskar Ferrous Industries Ltd, is situated at Village Kolvihire, Jejuri–Morgaon Road, Taluka Purandar, District Pune 412303. The said industry is engaged in the manufacture of Carbon and Alloy Steel. As per the Consent to Operate granted by the MPCB, the permitted manufacturing capacity of the Respondent Industry is 15,000 MT/M.

4. The Applicant is residing at Gat Nos. 287–288, situated on the western side of the Respondent Industry, at a distance of approximately 40 feet from the boundary wall thereof. The Applicant has been residing at the said premises for the past 30 years, including during the period when the previous owner of the industry, namely ISMT Ltd., was in operation.

5. The Respondent Industry was formerly known as ISMT Ltd. Owing to financial constraints, ISMT Ltd. had ceased its manufacturing operations, and subsequently, the said undertaking was transferred to the Kirloskar Ferrous Industries Ltd. (KFIL) pursuant to an Order passed by the Hon'ble National Company Law Tribunal (NCLT) dated 24/7/2024. Accordingly, KFIL took possession of the said premises, and the industry thereafter commenced operations under the name of Kirloskar Ferrous Industries Ltd.

6. Upon taking possession of the premises, the Respondent Industry duly complied with all statutory and regulatory requirements. Obtained the requisite permissions from the competent authorities, including Consent to Establish and Consent to Operate. The Respondent Industry is presently holding a valid Consent to Operate, which remains in force up to 28/02/2027. The Respondent industry further states and submits that there is no generation of industrial

trade effluent from its operations. However, domestic sewage to the extent of 44 CMD is generated, which is duly treated in a Sewage Treatment Plant having a treatment capacity of 50 CMD.

Facts of the case

7. In compliance with the conditions stipulated in the Consent to Operate, the Respondent Industry has duly adhered to the prescribed norms and standards relating to water pollution and air pollution. The said compliance has been duly verified and certified by the MPCB vide its inspection/visit report dated 28/08/2025. The aforesaid report has already been annexed by the Applicant at Page No. 71 of the Original Application Memo.

8. The Respondent Industry further submits that, in good faith and on humanitarian grounds, it extended employment to the brother of the Applicant without any pre-condition or expectation. Notwithstanding the same, the Applicant has continued to lodge repeated false and baseless complaints against the Respondent Industry, evidently with the intention of coercing the Industry from taking any adverse action against his brother. Such conduct clearly reflects the mala fide approach adopted by the Applicant.

9. The Respondent Industry has already lodged a

police complaint against the Applicant on 12/11/2025 [AX. R1: Police Complaint dated 12/11/2025 Colly □] in respect of harassment and disruption. The Applicant has been persistently approaching and contacting senior officers of the Respondent Industry with unlawful monetary demands and has been exerting undue pressure upon them by filing false and frivolous complaints.

10. The present Original Application is yet another attempt on the part of the Applicant to harass and pressurise the Respondent Industry in furtherance of his unlawful demands, and to misuse the process of the Hon'ble National Green Tribunal as a means of coercion and extortion.

11. It is most respectfully submitted that;

A. Suppression of Material Facts: The Applicant has approached this Hon'ble Tribunal with **unclean hands**, having deliberately suppressed the true medical etiology of the patient's condition.

B. Pre-existing Comorbidities: Medical records from Giriraj Hospital, relied upon by the Applicant, confirm the patient is a known case of **Chronic Kidney Disease (CKD)** with **Diabetes Mellitus (DM)** and **Hypertension**, currently undergoing

Hemodialysis (HD). (Ref: Applicant's submission, Page No.65)

C. Absence of Causal Nexus: The prescribed medications, including **Insulin (Actrapid), Amlodipine,** and **Tamsulosin,** are standard protocols for metabolic renal damage and obstructive uropathy. There is a conspicuous absence of **chelation therapy** or treatment for toxic/industrial poisoning.

D. No Environmental Link: The treating physicians clearly attributed the renal failure to long-standing systemic diseases and not to any industrial activity. The Applicant's attempt to create an **artificial nexus** between a chronic ailment and the Respondent's operations is legally untenable.

E. Disentitlement to Relief: Such **suggestio falsi** and suppression of material medical history disentitle the Applicant from seeking any equitable or compensatory relief.

12. Respondent most respectfully submits that the not a single MPCB Report confirmed any type of violation or adverse finding against the Respondent industry or recorded any adverse findings regarding groundwater contamination. Under established environmental jurisprudence, the absence of any violation or coercive

action by the statutory authority carries **significant evidentiary value**, implying full regulatory compliance. The Applicant's speculative and scientifically unsupported claims cannot override the expert determination of the MPCB; thus, the theory of continuing environmental damage remains legally and factually untenable. **[Ax.R2: MPCB JVS Reports□]**

13. Respondent says and submits that the Applicant is guilty of taking **mutually destructive stands**, thereby taking a contradictory stand against his own submission. By his own admission, a Health Department survey found no residents suffering from pollution-related ailments. This admission negates the theory of pervasive contamination; had the water been toxic, it would have resulted in a cluster of cases rather than an isolated incident. This inconsistency proves that the Applicant is attempting to retrospectively link a chronic personal illness to the Respondent's activity. Such **suppression of the true clinical reality** of the locality disentitles the Applicant from any relief before this Hon'ble Tribunal.

14. The Applicant's case rests on a set of **mutually inconsistent** water analysis reports from the MPCB, KVK, and Kiaan Labs, which vary significantly in their parameters and conclusions. While the statutory MPCB report records no adverse findings, the private reports from KVK and Kiaan Labs carry explicit **disclaimers**

against legal use and lack a verified **chain of custody**. In the absence of scientific uniformity and a clear **source-to-receptor linkage**, these contradictory reports fail to meet the standard of **strict proof** required in environmental litigation and cannot form the basis for fastening any liability upon the Respondent. (Ref: Applicant's submission, Page No.47 and 49)

15. The Original Application is a **speculative exercise** that fails to meet the threshold of scientific causation required by this Hon'ble Tribunal. The Applicant has failed to establish a **hydrogeological pathway**, identify a specific **industrial tracer**, or provide a **nephrological opinion** linking the ailment to any environmental toxin. Instead, the Applicant has attempted a **retrospective attribution** of a chronic, pre-existing disease to the Respondent's operations. In the absence of a verified **causal nexus**, liability cannot be fastened based on mere correlation or suspicion. Consequently, the Application lacks a cause of action and is liable to be **rejected in limine**.

16. The Applicant's use of terms like '**dumping**' and '**hazardous waste**' is a sensationalist mischaracterization of a recognized **non-hazardous industrial by-product**. The slag is handled strictly under the **Consent to Operate** issued by the MPCB. In the absence of a **Toxicity Characteristic Leaching**

Procedure (TCLP) report or **soil contamination analysis** or a **hydrogeological migration study**, the allegation of groundwater contamination remains scientifically unsupported. Lawful storage of by-products within factory premises does not constitute 'dumping,' and such exaggerated claims cannot form the basis of a liability action under environmental jurisprudence. **[Ax.R3: Slag Reports□]**

17. Respondent most respectfully submits that the water analysis reports produced by the Applicant are **scientifically inconclusive** due to stark variations between samples taken from the same premises. Such divergence points toward **natural geogenic distribution** and aquifer heterogeneity rather than a singular industrial source. Furthermore, the reports lack a verified **chain-of-custody** and forensic preservation protocols. Since the **statutory MPCB report** confirms the absence of toxic markers or heavy metals, the mere exceedance of mineral parameters, without **chemical fingerprinting** or source attribution, cannot sustain a claim for environmental liability. The Applicant's reliance on fragmented data fails the test of **strict proof** required before this Hon'ble Tribunal.

18. The Applicant's claim of agricultural loss is purely speculative, as it is unsupported by any **Agronomic Assessment** or certified **Crop Yield Evaluation**. The

failure to establish a **Source-Pathway-Receptor** model or provide **Chemical Fingerprinting** of industrial toxins is fatal to the case. Stark variations in the Applicant's own water samples point toward **natural geogenic distribution** rather than industrial discharge. In the absence of quantifiable damage and a scientifically established **causal nexus**, the claim for environmental compensation is legally untenable and should be rejected at the threshold.

19. The Applicant has selectively interpreted the **MPCB Reports dated 16/09/2025** to mislead this Hon'ble Tribunal. A comparative study of the wells (Mote, Popat Ghate, and Gorakh Ghate) reveals widely divergent chemical values, specifically a nearly **250% increase in Sulphates** between a dug well and a bore well on the same premises. Such variance is a hallmark of **natural geogenic mineralisation** and aquifer heterogeneity, not a singular industrial plume. In the absence of toxic markers or a definitive finding by the MPCB, the Applicant's theory of industrial leaching remains scientifically unsupported and legally untenable.

20. It is respectfully submitted that the allegations in the present Original Application primarily pertain to the period during which the industrial unit was owned and operated by ISMT Ltd. During the said period, the Respondent Company was neither the owner nor the

operator of the unit. The Respondent subsequently acquired the unit pursuant to the resolution process approved by the Hon'ble NCLT and assumed control only thereafter. It is a settled principle of law that liability, if any, must attach to the entity responsible for operations at the relevant time. In the absence of any material demonstrating that the alleged acts occurred during the period when the Respondent was in control, the Respondent cannot be held liable for the acts or omissions of the previous management of ISMT Ltd.

21. REPLY TO THE ALLEGATIONS/ GROUNDS BY APPLICANT IN OA:

Respondent industry summarised the allegations and answered them as follows;

1.	Dumping of immense "mountains" of slag (approx. 1km x 80m x 600m) containing silicates, oxides, and limestone.
Reply	Respondent industry says and submits that there is no hazardous waste generated in the industry other than category 5.1 for Used or spent oil. The mentioned slag is completely NON-HAZARDOUS in nature and approved by the MPCB for landfilling. (Ref: Page No. 2 and Table No. 6 of Consent to Operate). Said land filling is granted by the MPCB

	<p>itself. It is further submitted that certain old slag is presently lying within the premises of the Respondent Industry. The Respondent Industry has already issued necessary directions and instructions to the concerned vendor for the immediate lifting and removal of the said slag from the premises.</p>
<p>2.</p>	<p>Fine red dust particles and industrial waste are settling on crops, grass, and trees, affecting their color and growth</p>
<p>Reply</p>	<p>DENIED. It is submitted that the Applicant appears to be referring to certain old complaints and issues pertaining to a period when the present Respondent Industry, namely Kirloskar Ferrous Industries Ltd., was neither in occupation nor in possession of the said premises, and had no operational control over the activities conducted therein.</p> <p>It is respectfully submitted that no such observation, as alleged by the Applicant, has been recorded either by the Respondent Industry or by the MPCB. The Applicant has failed to place on record any cogent evidence in support of the said allegations. It is further submitted that, as on date, no instance of such pollution has been noticed or reported either by the MPCB or by the Respondent Industry itself.</p>

	<p>The Respondent Industry submits that it has undertaken all possible and reasonable measures to minimise air pollution, including the installation of primary and secondary fume extraction systems equipped with bag filters. (Ref: MPCB visit report dated 28/08/2025) Furthermore, reports issued by third-party agencies accredited by the Ministry of Environment, Forest and Climate Change (MoEFCC) and the National Accreditation Board for Education and Training (NABET) categorically demonstrate that no dust emission or air pollution of the nature alleged is occurring in or around the premises of the Respondent Industry.</p> <p>[Ax.R4: Environmental Monitoring Reports Colly <input type="checkbox"/></p>
3.	Soil turning white after watering, indicating contamination with chemical or metallic residues.
Reply	DENIED. The Respondent has already dealt with and duly answered the said allegation under Point No. 2.
4.	High-temperature slag creating steam that travels to surrounding areas; slag frequently catching fire and creating air pollution.

Reply	<p>DENIED. It is respectfully submitted that no such incident, as alleged, has ever been observed or brought to the notice of the Respondent Industry nor any such complaint ever been reported to any government department by the Applicant or the nearby residents. The slag, upon being discharged from the furnace, is allowed to cool in accordance with standard operating procedures and is thereafter transported to the designated and demarcated dumping area within the premises.</p> <p>The allegations made by the Applicant in this regard are baseless and misleading, and appear to have been advanced with the intent to mislead the Hon'ble Tribunal.</p>
5.	Water from well and borewell showing visible changes, unusual taste, and causing skin irritation/whitening
Reply	<p>DENIED. It is respectfully submitted that the Respondent Industry has not received any complaints from the surrounding residents in relation to the allegations made by the Applicant. The Respondent Industry has also not observed or recorded any such occurrence within its premises. Further, neither the MPCB nor any Government health authority has made or confirmed any finding supporting the averments of the Applicant. The Applicant has failed to produce any documentary or</p>

	<p>scientific evidence in substantiation of the said allegations.</p> <p>The Respondent Industry further states and submits that there exists no source of percolation emanating from its premises. The actual cause, if any, requires proper investigation and scientific assessment before any liability can be attributed</p>
6.	<p>MPCB survey (2013) found Chlorides, Calcium, and Magnesium at 7-8 times permissible limits; unstable pH and TDS of 3000-3500.</p>
Reply	<p>It is respectfully submitted that the Respondent industry is not aware of this averment of the Applicant. Respondent industry has started its operation in year 2024. But parameters such as Total Dissolved Solids (TDS), Calcium, Chlorides, and Magnesium cannot ipso facto be attributed to or considered as direct outcomes of the industrial activities of any Industry.</p> <p>The concentration of such constituents may vary due to natural factors, including changes in geological conditions, hydrogeological characteristics, and the nature and composition of the underlying rock strata of the area in question. Therefore, in the absence of any scientific correlation or conclusive evidence, no presumption can be drawn linking the said</p>

	<p>parameters to the operations of the Respondent Industry. It is respectfully submitted that, in view of the allegations made by the Applicant, the Respondent Industry undertook a detailed groundwater quality assessment and analysed the trend and pattern of the relevant parameters. Upon such scientific study and evaluation, it was observed that the parameters referred to hereinabove do not indicate any adverse variation attributable to percolation, infiltration, or contamination arising from the industrial activities of the Respondent Industry.</p> <p>The said groundwater quality reports and analytical findings are annexed hereto along with the present submissions for the kind perusal and better appreciation of the facts by the Hon'ble Tribunal. [Ax.R5: Groundwater analysis reports Colly □]</p>
7.	MPCB survey (2019) found even higher TDS levels of 7522.
Reply	The Respondent has already dealt with and duly answered the said allegation under Point No. 6 hereinabove
8.	High mineral content so severe that it jams RO purifiers within 10-12 days.
Reply	Use of the RO purifier or concentration of the minerals are can not support the

	allegations made by Applicant. As mentioned under point no. 6, the concentration of the minerals depends on geological conditions, hydrogeological characteristics, and the nature and composition of the underlying rock strata of the area in question.
9.	Allegation that industry dumps 200 tons of waste daily, far exceeding the permitted monthly average of 22 tons
Reply	DENIED. It is respectfully submitted that Respondent industry has already received the MPCB consent for disposal of the 1500 MT/M and is utilising the said quantity only.
10.	Hazardous slag leaching into the underground water table that feeds the applicant's drinking water sources.
Reply	DENIED. The Respondent Industry most respectfully submits that the Applicant is attempting to mislead the Hon'ble Tribunal by repeatedly alleging that the slag generated by the Respondent is hazardous in nature and responsible for groundwater pollution. The said allegation is wholly incorrect and devoid of any factual or scientific basis. It is submitted that the slag in question is classified as non-hazardous waste. The MPCB, in the valid Consent to Operate granted to the Respondent Industry, has specifically categorized the said slag as non-hazardous waste and has prescribed landfilling as an approved method of disposal, without requiring any prior

	<p>treatment. In view thereof, the allegations sought to be made by the Applicant are misconceived and untenable in law and on the facts.</p> <p>6. Non-Hazardous Wastes:</p> <table border="1"> <thead> <tr> <th>Sr No</th> <th>Type of Waste</th> <th>Quantity</th> <th>UoM</th> <th>Treatment</th> <th>Disposal</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Slag</td> <td>1500</td> <td>MT/M</td> <td>NA</td> <td>Landfill</td> </tr> <tr> <td>2</td> <td>Iron Dust</td> <td>380</td> <td>MT/M</td> <td>NA</td> <td>Landfill</td> </tr> </tbody> </table>	Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal	1	Slag	1500	MT/M	NA	Landfill	2	Iron Dust	380	MT/M	NA	Landfill
Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal														
1	Slag	1500	MT/M	NA	Landfill														
2	Iron Dust	380	MT/M	NA	Landfill														
11.	Fugitive emissions escaping from the roof-top due to incomplete secondary fume extraction systems at LRF sections.																		
Reply	DENIED. It is respectfully submitted that the Respondent industry has completed the secondary fume extraction system, and it has been operational for a long time. There is no direct emission in the air by the industry.																		
13	Presence of illegally constructed mountains of hazardous slag requiring immediate removal and safe disposal																		
Reply	The Respondent has already dealt with and duly answered the said allegation under Point No. 10 hereinabove, and the same is not reiterated herein for the sake of brevity.																		

22. Hence, all allegations made by the Applicant are without applying his mind, not providing all the relevant facts, and therefore denied by the Respondent industry.

23. Comment on Limitation: This application is

time-barred and non-admissible as per Section 15 (3) of the NGT Act 2010.

“(3) No application for grant of any compensation or relief or restitution of property or environment under this section shall be entertained by the Tribunal unless it is made within a period of five years from the date on which the cause for such compensation or relief first arose:”

24. It is respectfully submitted that the Applicant himself has admitted that the alleged first cause of action arose as far back as in the year 2013, pursuant to the filing of the first formal complaint. In this context, the principle relating to a continuing cause of action would not be attracted to the present case, particularly in view of the fact that the present Respondent Industry was not the occupier or operator of the said premises in the year 2013.

25. Further, even upon consideration of the subsequent events, no instance of pollution has been noticed, identified, or verified by the MPCB pursuant to the complaints made by the Applicant. On the contrary, the Respondent Industry has been granted renewal of its Consent to Operate by the MPCB, which remains valid up to 28/02/2027, thereby evidencing due compliance with the applicable environmental norms

and standards.

26. Therefore, based on the submitted facts and the circumstances, the Respondent industry urges the Hon'ble Tribunal to not to consider this OA and dispose of the same.



Place: Pune
Date: 07/03/2026



FOR RESPONDENT NO. 1
M/s Kirloskar Ferrous Industries Ltd.



BEFORE ME

Harishchandra Vitthal Khirid
Notary Public, Maharashtra
(Registration No. 15952)

Notary and Registered

at St. No. _____

Date: _____

07 MAR 2026



VERIFICATION & AFFIDAVIT

I, Zakir Aamir Shaikh, am the authorised representative of M/s Kirloskar Ferrous Industries Ltd., having office at Jejuri- Morgaon Road, Kolvihire, Pune.

I do hereby verify and affirm that the facts stated in the above are true and correct to my knowledge, based on records, facts, and statutory approvals obtained.

No relevant material or facts have been concealed.

This affidavit is filed on solemn affirmation and oath.

Place: Pune
Date: 07/03/2026





(Signature & Seal)
Authorised Signatory
For M/s Kirloskar Ferrous Industries Ltd.

BEFORE ME


Harishchandra Vitthal Khirid
Notary Govt. of India
Pune District (Maharashtra)

Noted and Registered
at Sr. No. 218/2026

Date: 07 MAR 2026



BEFORE THE HONOURABLE
NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

Original Application No. 143 / 2025 (WZ)



V A K A L A T N A M A

BETWEEN

Vaibhav Narayan Mote & Anr.

Applicant

VERSUS

**Kirloskar Ferrous Industries Ltd.
and Ors.**

Respondent/s

We/I hereby appoint the following Advocate/s to represent us/me and sign wherever required on our/my behalf.

Sachin Subhash Gore, सचिन सुभाष गोरे
B.Sc. (Chemistry), M.Sc. (Environment), LL.M (Crime),
MBA (Corporate Law), Diploma in Taxation, Diploma in Labour Law,
Diploma in Environmental Management & ISO 14000-14001,
**Address: Fl. No 601, Rohit Park II, S.No. 73/3A, Morya Colony,
Tapkir Chowk, Kalewadi, Pimpri, Pune 411017.**
E-mail: ssgore2005@gmail.com, Ph. No.: 020-27612357,7350212877
Along with Adv. Raghunath Mahabal and associated Advocates

Accepted subject to payment of fees.

No objection
23/01/2026

Adv Rohit Popat Sawant
BS.C.,DCL,DLL & LW,LL.B.
law.aboveall1610@gmail.com
Mob No : 7721006979
७७२१००६९७९



Adv. Sachin Subhash Gore

Date: 17/06/2026

Place: Pune

X
Respondent No. 1
Kirloskar Ferrous Industries Ltd.

Sachin S. Gore



Sachin S. Gore
ADVOCATE

Date: 12.11.2025

To:
The Police Inspector
Shri. Deepak Vakchaure,
Jejuri Police Station, Taluka Purandar,
District Pune 412 303

Ax. R1

**Subject: Complaint regarding Harassment and Disruption caused by Mr. Nana Khaire,
Mr. Vaibhav Mote & others.**

Respected Sir,

This is to inform you that, since past few months, our company has been facing harassment/trouble from Shri Nana Aburao Khaire, Shri Vaibhav Narayan Mote and others on regular basis. These individuals are causing undue trouble and are constantly obstructing our work activity, blocking our people's gate entry and make threatening phone calls to the senior officers of the company, causing unnecessary mental harassment.

Also like to inform that Mr. Khaire was providing employee transport services for last 5 years to the Company and there too he was not adhering to legal norms, leading to minor accidents and unsafe situation for employees. Even after giving various reminder service did not improved, in fact it deteriorated further and hence he voluntarily stopped giving the services.

Management has held rounds of discussions with these individuals from time to time with the intention of maintaining cordial relations and ensuring that the industrial peace is not disturbed.

During our discussion, they have demanded Rs. 2 Crore each and additional favour like Employment assurance, land exchange or additional land from the Company, which is not acceptable.

On refusal to adhere with their demands, they have threatened us, stating that they will stop the Company Operations by bringing outside people at Gate and filing false complaints with the various Government Authorities against the Company and Senior Management Personnels.

On 07.11.2025, they again attempted to block the people movement at the factory gate and due to interference of Security it was not successful. Thereafter again on 08.11.2025, they assembled at Main Gate with an intention to block the movement of the Plant Head & hold him hostage, instantly it was informed to your good office and Police instantly arrived to our main gate & took them away.

We will like to bring to your notice that Mr. Khaire, Mr. Mote & Others are trying to extract the money & other favours and due to this such anti social activities. However, our team is mentally disturbed, scared and finding it difficult to run the operations effectively. If this continuous then it may impact the Company and Employees adversely.

Kirloskar Ferrous Industries Limited
A Kirloskar Group Company

Works: Jejuri - Morgaon Road, Kolvihire Village, Tal. Purandar, Dist. Pune - 412 303, Maharashtra, India.
Phone : +91 78755 54001 / 2 / 3 | Fax : +91 2115 253040
Website : www.kirloskarferrous.com

T.C

Due to such unauthorized acts by these individuals, there is a strong possibility of disruption of the company's work as well as breach of public and industrial peace.

You are therefore, requested to take suitable legal actions against the above-mentioned people and request to provide support & protection to maintain law & order situation.

Yours Faithfully,

For Kirloskar Ferrous Industries Ltd.



Authorised Signatory

CC: The D.Y.S.P., Saswad

DSoodak
HC 1413
पोलीस ठाणे अ. नं. 1413
जेजुरी पोलीस ठाणे, पुणे

Kirloskar Ferrous Industries Limited
A Kirloskar Group Company

Works: Jejuri - Morgaon Road, Kolvihire Village, Tal. Purandar, Dist. Pune - 412 303, Maharashtra, India.
Phone : +91 78755 54001 / 2 / 3 | Fax : +91 2115 253040
Website : www.kirloskarferrous.com

FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

प्रथम खबर अहवाल

(कलम 154 फौजदारी प्रक्रिया संहिता)

1. District (जिल्हा): पुणे प्रांतीय

P.S.(ठाणे): जेजुरी

Year (वर्ष): 2021

FIR No.(प्रथम खबर क्र.): 0320

Date and Time of FIR (प्र. ख. दिनांक आणि वेळ): 27/11/2021 14:23 बजे

S.No. (अ.क्र.)	Acts (अधिनियम)	Sections (कलम)
1	भारतीय दंड संहिता 4260	309
2	भारतीय दंड संहिता 4260	499
3	भारतीय दंड संहिता 4260	38

3. (a) Occurrence of offence (गुन्ह्याची घटना):

1. Day(दिवस): शनिवार

Date From (दिनांक पासून): 27/11/2021

Time Period (कालावधी): पहर 3

Date To (दिनांक पर्यंत): 27/11/2021

Time From (वेळेपासून): 08:45 बजे

Time To (वेळेपर्यंत): 09:15 बजे

(b) Information received at P.S. (माहिती मिळालेले पोलीस ठाणे):

Date (दिनांक): 27/11/2021

Time (वेळ): 14:14 बजे

(c) General Diary Reference (रोजनामचा संदर्भ)

Entry No. (नोंद क्र.): 015

Date & Time (दिनांक आणि वेळ): 27/11/2021 14:14 बजे

4. Type of Information (माहितीचा प्रकार): लेखी

5. Place of Occurrence (घटनास्थळ):

1.(a) Direction and distance from P.S.(पोलीस ठाण्यापासून दिशा व अंतर): पूर्व, 10 किमी

Beat No. (बिट क्र.):

(b) Address (पत्ता): कंपनीचे परीसरानु, आय एस एम टी लिमिटेड, मीजे कोळविहीरे, पुरंदर

(c) In case, outside the limit of this Police Station, then (या पोलीस ठाण्याच्या हद्दीबाहेर असल्यास):

Name of P.S.(पोलीस ठाण्याचे नाव):

District(State) (जिल्हा(राज्य)):

6. Complainant / Informant (सक्रियदार/माहिती देणारा):

(a) Name (नाव): सुधीर शंकरराव अलमेलकर

(b) Father's/Husband's Name(वडील / पती चे नाव):

(c) Date/Year of Birth (जन्म तारीख/वर्ष): 1969

(d) Nationality (राष्ट्रीयत्व): भारत

(e) UID No. (यु.आय.डी. क्र.):

(f) Passport No.(पारपत्र क्र.):

Date of Issue (दिल्याची तारीख):

Place of Issue (दिल्याचे ठिकाण):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) ओळखपत्र विवरण (राशन कार्ड, मतदाता कार्ड, पासपोर्ट, यूआईडी सं., ड्राइविंग लाइसेंस, पॅन कार्ड)

S.No.(अ. क्र.) Id Type (ओळखपत्राचा प्रकार)

Id Number (ओळखपत्राचा क्रमांक)

Sheet1

Theft cases

1	18/11/21	FIR Done on 18/11/2021 against Unknown criminals for trying to theft around 40 Kgs scrap from fencing (FIR NO- 0305)
2	21/11/21	FIR Done on 21/11/2021 against Mr. Narayan Baban Mote and Mr. Vijay Dnyaneshwar Bhosale for trying to theft around 410 Kgs scrap with the help of tempo (FIR NO – 0320)
3	17/11/21	Two wheelar No MH12MJ/0643 was confiscated out side of fencing and handed over to police station.
4	06/02/22	Letter Given to Jejuri police station regarding increasing theft in company
5	06/12/21	300 kg stolen scrap recovered with the help of Jejuri police station from local scrap vendor from jejuri

Following S. Officers and S. G. Terminated from BSA corporation & Guard force services for suspicious activity
(Earlier Security service provider)

1	Ramesh Shinde- (CSO)
2	Sudhakar Jadhav- (CSO)
3	Balasaheb Yadav- (Security Supervisor)
4	Somnath B Jadhav-(Security Guard)
5	Vinayak Shivaji Jadhav-(Security Guard)
6	Natha Shinde (Security Guard)
7	Prasad D Chachar (Security Guard)
	Following Security officers and Security Guards Terminated from SIS Security Ltd
1	Chandrakant More (CSO)
2	Sagar R Landge (Security Supervisor)

N.C.R.B (एन.सी.आर.बी)

I.I.F.-1 (एकीकृत अन्वेषण फॉर्म - १)

S.No.(अ. क्र.) Id Type (ओळखपत्राचा प्रकार)

Id Number (ओळखपत्राचा क्रमांक)

1

(h) Address (पत्ता):

S.No.(अ. क्र.)	Address Type (पत्त्याचा प्रकार)	Address (पत्ता)
1	वर्तमान पत्ता	सी103 ध्यकंटेनरनंदनवन त्रिशुल, सोसायटी सासवड, पुरंदर, सासवड, पुणे ग्रामीण, महाराष्ट्र, भारत
2	स्थायी पत्ता	सी103 ध्यकंटेनरनंदनवन त्रिशुल, सोसायटी सासवड, पुरंदर, सासवड, पुणे ग्रामीण, महाराष्ट्र, भारत

(i) Occupation (व्यवसाय):

(j) Phone number (फोन नं.):

Mobile (मोबाइल नं.): 91-9860196170

7. Details of known/suspected/unknown accused with full particulars (माहिती असलेल्या /संशयित/अनोळखी आरोपीचा संपूर्ण पत्ता):

S.No. (अ.क्र.)	Name (नाव)	Alias (उर्फनाम)	Relative's Name (नातेवाईकाचे नाव)	Present Address (वर्तमान पत्ता)
1	नारायण बबन मोटे			1. घाटेवाडी, कोळविहीरे, पुरंदर, जेजुरी, पुणे ग्रामीण, महाराष्ट्र, भारत
2	विजय ज्ञानेश्वर भोसले			1. जुनी जेजुरी, पुरंदर, जेजुरी, पुणे ग्रामीण, महाराष्ट्र, भारत

8. Reasons for delay in reporting by the complainant/informant (तक्रारदार/माहिती देणा-याकडून तक्रार करण्यातील विलंबाची कारणे):

9. Particulars of properties of interest (संबंधित मालमत्तेचा तपशील):

S.No. (अ.क्र.)	Property Category (मालमत्ता वर्ग)	Property Type (मालमत्ता प्रकार)	Description (वर्णन)	Value (In Rs/-) (मूल्य (रु. मध्ये))
1	घर	फ्लॅट/गोपनीय	आय.एस.एम.टी.लिमिटेड कंपनीचे कोळविहीरे स्थित भंगार मटेरिअल वजन 410 असे भंगार म	12,300.00

10 Total value of property (In Rs/-)-(चोरीस गेलेल्या मालमत्तेचे एकूण मूल्य (रु. मध्ये)): 12,300.00

11 Inquest Report / U.D. case No., if any (इन्क्वेस्ट अहवाल/ अकरमात मृत्यू प्रकरण क्र.,अर असल्यास):

S.No. (अ. क्र.) UIDB Number (यु.आय.डी. नं.)

क्र.)

बी.क्र.)

12 First Information contents (प्रथम खबर हकीकत):

समक्ष जेजुरी पोलीस ठाण्यात हजर राहुन फिर्यादी जबाब देतो की, मी वरील ठिकाणी शुद्धीयाराह राहण्यास असून मोजे कोळविहीरे ता पुरंदर जि पुणे येथील आय.एस.एम.टी.लिमिटेड कंपनीत कामगार विभागात हेड म्हणून गेले एक वर्षापासून नोकरीवर असून माझी सहाळी 08.30 ते संध्याकाळी 05.00 अशी ड्युटी असते. आमचे कंपनीत अलॉय स्टील लोखंडी बार तयार होतात. त्याकरीता लोखंडी भंगार हे कच्चे मटेरिअलचा वापर केला जातो. आमचे कंपनीचा सुमारे 250 एकराचा परीसर असून त्याच परीसरत कच्चे आयात केलेले लोखंडी भंगार मटेरिअल पडलेले आहे. कंपनीला चारही बाजूत तार कंपाउंड आहे. तसेच कंपनीत संरक्षणाकरीता बीएसए कार्पोरेशन व गार्ड फोर्स कंपनीची सेक्युरिटी असून त्याकरीता एकूण 27 वॉचमन काम करीत आहेत. तारीख 27/11/2021 रोजी सकाळी 08.30 वाजता मी नेहमीप्रमाणे मोजे कोळविहीरे ता पुरंदर जि.पुणे येथील आय.एस.एम.टी.लिमिटेड कंपनीत कामावर आलो. सकाळी 08.45 वाजण्याचे दरम्यान आमचे कंपनीत आय.एस.एम.टी.लिमिटेड कंपनीचे भंगार मटेरिअल दोन अजात चोर त्यांचेकडील पांढरे रंगाचे पियाजो छोटा टमटम नंबर एमएच 12 सीटी 4073 हीमध्ये भरून कंपनीतून बाहेर काढून घेवून जात असताना कंपनीचे पुर्वीकडील तार कंपाउंड लागत कच्चा रस्त्यावर पकडलेले आहे. तुम्ही या असे कळविलेने मी कंपनीचे पुर्वीकडील कोळविहीरे घाटेवाडी कच्चा रस्त्यावर गेलो असता तिथे पांढरे रंगाचे पियाजो छोटा टमटम नंबर एमएच 12 सीटी 4073 हीमध्ये आमचे कंपनीचे भंगार मटेरिअल दोन चोरांनी चोरून चालविले असल्याची माझी खात्री झाली. त्यावेळी मी टमटम वाहनातील दोघांनी नाव पत्ते विचारता त्यांनी त्यांची नावे- 1) नारायण बबन मोटे रा.घाटेवाडी कोळविहीरे ता पुरंदर जि पुणे 2)विजय ज्ञानेश्वर भोसले रा जुनी जेजुरी ता.पुरंदर जि पुणे अशी असल्याचे सांगितले तसेच त्यांनी कंपनीचे तार कंपाउंड मधून आत जावून एल पी जी यार्ड जवळील भंगार चोरलेले आहे असे सांगितले. टमटम वाहन विजय भोसले हा चालवित होता तर त्याचे शेजारी नारायण मोटे हा बसला होता. त्यानंतर आमचे कंपनीचे नक्की किली भंगार माल चोरीस गेला आहे याची खात्री करून चोरट्यांनी चोरलेले भंगारचे वजन करून टमटम वाहन,

N.C.R.B (एन.सी.आर.बी)

I.I.F.-1 (एकीकृत अन्वेषण फॉर्म - १)

चोरीतील भंगार व वरील दोन चोरट्यांना सोबत घेवून तक्रार देण्यास आलेलो असून आमचे कंपनीतुन मोकळे पंढागणातुन भंगार चोरीचा प्रयत्न झाला असुन त्याचे वर्णन खालीप्रमाणे-1) 12,300/- रु किंमतीचे आय.एस.एम.टी.लिमिटेड कंपनीचे लोखंडी स्टील भंगार मटेरिअल वजन 410 किलो असे भंगार मटेरिअल कि.अ. -----12,300/- येणे प्रमाणे वरील वर्णनाचा कच्चा भंगार माल दिनांक 27/11/2021 रोजी सकाळी 08.45 वाजण्याचे दरम्यान मौजे कोळविहीरे आय.एस.एम.टी.लिमिटेड कंपनीचे परीसरातुन आरोपी नामे- 1) नाचयण कबन मोटे रा.घाटेवाडी कोळविहीरे ता पुंरंदर जि पुणे 2) विजय ज्ञानेश्वर भोसले रा जुनी जेजुरी ता.पुंरंदर जि पुणे यांनी संगणमत्ताने पियासो छोटा एम्पटम नंबर एम्एच 12 सी.टी. 4073 यामध्ये भरून चोरी करून चोरण्याचा प्रयत्न केलेला आहे. म्हणुन कंपनीचे भंगार मालाची खात्री करून घ्यांचे विरुद्ध कायदेशीर फिर्याद देत आहे.

13. Action Since the above information reveals commission of offence(s) u/s as mentioned at

(गोवेली कारवाई: बाब क्र. २ मध्ये नमूद केलेल्या कलमान्यये वरील अहवालावरून अपराध घडल्याचे.)

(1) Registered the case and took up the

Investigation: (प्रकरण नोंदविले आणि तपासाचे काम हाती घेतले):

or (किया)

(2) Directed (Name of I.O.) (तपास अधिकाऱ्याचे नाव): SHIRISH RAJARAM LONDHE
Rank (पद): HC (Head Constable)

No.(क्र.): PCMH76090

to take up the investigation (ला तपास करण्याचे अधिकार दिले) or (किया)

(3) Refused investigation due to (ज्या कारणामुळे तपास करण्यास नकार दिला):

or (ज्या कारणामुळे तपास करण्यास नकार दिला)

(4) Transferred to P.S. (मुन्हा दुसरीकडे पाठविला असल्यास त्या पोलीस ठाण्याचे नाव):

District (जिल्हा):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (प्रथम खबर तक्रारदाराला/खबरीला वाचून दाखविली, बरोबर नोंदविली असल्याचे त्याने मान्य केले आणि तक्रारदाराला/खबरीला खबरीची प्रत मोफत दिली.)

R.O.A.C. (आर. ओ. ए. सी.)

14. Signature/Thumb impression of the complainant / informant. (तक्रारदाराची/खबर देणाऱ्याची सही/अंगठा):

15. Date and time of dispatch to the court (न्यायालयात पाठवल्याची तारीख व वेळ):

Signature of Officer in charge, Police Station (आण प्रभारी अधिकाऱ्याची)

Name (नाव): Umesh Audumber Tawaskar

Rank (पद): I (Inspector)

No.(सं.): PI

मा. पोलीस उपनिरीक्षक सो, जेजुरी ,

यांसी ;

अर्जदार : जब्बार नबीखान पठाण

मनुष्यबळ विभाग प्रमुख, किलोस्कर फेरस कंपनी, जेजुरी

विषय : धमकी , खंडणी, मानसिक व आर्थिक त्रास तसेच कंपनीचे कामात अडथळा आणले बाबत .

महोदय,

मी, जब्बार नबीखान पठाण, अर्जदार, सदर किलोस्कर कंपनी मध्ये गेली ३ वर्षे या पदावर कार्यरत आहे. व कंपनी तर्फे सर्व कार्यालयीन कामे करण्याचे मला अधिकार कंपनीने मला कायदेशीर रित्या दिलेले आहेत. सदर किलोस्कर कंपनी (पूर्वीची आय.एस.एम.टी. कंपनी) गाव मौजे कोळविहीर, ता. पुरंदर, जि. पुणे गेली ३० वर्षे येथे कार्यरत आहे. सदर कंपनी चे मिळकती लगत श्री. वैभव नारायण मोटे या इसमाची मिळकत आहे. सदर इसम हा गेली काही महिने सातत्याने कंपनीचे कामामध्ये विनाकारण अडथळा आणत असून कंपनीच्या प्रवेशद्वारावर गाड्या अडवणे, कंपनीच्या वरिष्ठ अधिकार्यांना विनाकारण फोन करणे अश्या प्रकारचे गैरकृत्य करीत आहे.

तसेच सदर इसम कंपनीचे अधिकारी यांचेकडे बेकायदेशीर रीत्य रक्कम रुपये २ कोटी इतक्या रक्कम तसेच अपात्र असताना देखील स्वतः करिता व भाऊ मयूर नारायण मोटे यास कायमस्वरूपी नोकरी , व तसे न केल्यास कंपनीसमोर धरणे आंदोलने तसेच प्रसंगी कंपनी बंद घडण्याची धमकी देत आहे. तसेच वर नमूद गोष्टी न केल्यास कंपनीची बदनामी करेन व ते न करण्यासाठी २ कोटी रकमेची खंडणी मागत आहे.

सदर श्री. वैभव नारायण मोटे या इसमास त्याच्या या कृतीबद्दल अनेकदा तोंडी समज दिली आहे परंतु तो कोणासही जुमानत नाही. त्याच्या या कृतीमुळे कंपनीमधील अधिकारी व कर्मचारी यांचेत बऱ्याचदा भीतीचे व तणावाचे वातावरण असते. तसेच श्री. वैभव नारायण मोटे या इसमाने केलेल्या बेकायदेशीर खंडणी च्या मागणीमुळे अधिकाऱ्यांच्या जीवाला धोका निर्माण झाला आहे.

25/11/2025

Case

पोलीस ठाणे अंमलदार
जेजुरी पोलीस स्टेशन

अशाप्रकारे, श्री.वैभव नारायण मोटे यानी गेली काही महिने सातत्याने कंपनीचे कामामध्ये विनाकारण अडथळा आणणे, कंपनीच्या वरिष्ठ अधिकार्यांना विनाकारण फोन करणे, कंपनीचे अधिकारी यांचेकडे बेकायदेशीर रीत्य रक्कम रुपये २ कोटी इतकी रक्कम तसेच अपात्र व्यक्तींना कायमस्वरूपी रोजगार देण्यासाठी दबाव, किंवा, कंपनीसमोर धरणे,आंदोलने करण्याचे धमकी , तसेच प्रसंगी कंपनी बंद पडण्याची धमकी तसेच कंपनीचे अधिकाऱ्यांना २ कोटी रकमेची खंडणी मागणे अशी माझी कंपनीचे वतीने श्री.वैभव नारायण मोटे यांचे विरुद्ध तक्रार आहे.तरी त्याचे विरुद्ध योग्य ती फौजदारी कारवाई करणेत यावी हि विनंती.

जेजुरी

दिनांक: २५/११/२०२५



अर्जदार

जब्बार नबीखान पठाण
मनुष्यबळ विभाग प्रमुख, किलोस्कर फेरस कंपनी

प्रति,

मा. पोलीस अधीक्षक
पुणे ग्रामीण पोलीस
पंचवटी पाषाण रोड
पुणे ४११००८

विषय :- श्री वैभव नारायण मोटे, श्री नाना खैरे व इतरांमुळे होणा-या धमकी, मानसिक व आर्थिक जास्तीपत्तीस संरक्षण मिळण्याबाबत व त्यांच्या विरुद्ध कायदेशीर कारवाई करण्याबाबत अर्ज.

मा. महोदय,

मी जख्खार नखीखान पठाण, किलोस्कर फेरस इंडस्ट्रीज लि जेजुरी येथे मनुष्य श्रम विभाग प्रमुख म्हणून मागील तीन वर्षांपासून कार्यरत आहे व कंपनी तर्फे सर्व कार्यालयीन कामकाज पाहण्याचे कंपनीने मला कायदेशीर अधिकार दिलेले आहेत. सधर कंपनी ही मागील ३० वर्षांहून अधिक आय एस एम टी लि. नावाने या भागात कार्यरत असून आर्थिक दिवाळखोरी मुळे एन बी एल टी च्या आदेशानुसार सधर कंपनीचे ऑगस्ट २०२४ मध्ये किलोस्कर उद्योग समूहात कायदेशीर वगळी करण झाले असून सुमारे २००० कुटुंबांची यावर उपजिवेका चालते.

कंपनीच्या लगतच श्री वैभव नारायण मोटे आणि नारायण खखन मोटे हे आपल्या कुटुंबासह राहण्यास असून. वैभव नारायण मोटे हयांच्या भावास नावे श्री मयुर नारायण मोटे यास कंपनीने दि. ०९.०७.२०२५ रोजी रोजगार दिला. सधर इनाम वैभव ना मोटे व इतर कंपनीस नाहक जास देत असून ते कंपनीच्या कामात अडथळा निर्माण करणे प्रसंगी कंपनी प्रवेश द्यावर अधिकारी व माल वाहतुकीच्या गाड्या अडविणे, कंपनी अधिका-यांना विनाकारण फोन करून जास देणे अशा प्रकारचे गैरकृत्य करीत आहे.

श्री वैभव मोटे व श्री नाना खैरे यांच्याकडून होणा-या जासामुळे दि. २४ सप्टेंबर २०२५ रोजी कंपनी वरील खरोखर सधर व्यक्तीची चर्चा घडवून आणण्यात आली असता सधर व्यक्तीने कंपनी कडे रू २ कोटी एवढ्या रक्कमेची खंडणी म्हणून मागणी केली तसेच सधर: करीता व मयुर मोटे हया आपल्या भावाकरीता पाजता नसताना ही कायम स्वरूपाच्या नोकरीची कंपनीच्या पटावर मागणी केली व तसे न केल्यास कंपनीतील वरिष्ठांना अडवु, कंपनीची खदनामी करू व शासकीय कार्यालयात व त्यांच्या मदतीने कंपनी विरुद्ध खोट्या तक्रारी करून कंपनी खंद पाडण्याची धमकी देत आहे.

कंपनीने वरील नमुद केलेल्या सततच्या जासाखदल जेजुरी पो.स्टे.येथे १२.११.२०२५ रोजी वैभव मोटे, नाना खैरे व इतर इनामा विरुद्ध तक्रार केलेली आहे.

Kirloskar Ferrous Industries Limited
A Kirloskar Group Company

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Phone : +91 78755 54001 / 2 / 3 | Fax : +91 2115 253040
Website : www.kirloskarferrous.com

१/१२/२५
२८/१२/२५
अ.पो. लिपीक
पोलीस अधीक्षक पुणे
पंचवटी
दि-०५/१२/२५

कंपनीने दि.२५.११.२०२५ रोजी श्री वैभव नारायण मोटे याच्या विरुद्ध कंपनीच्या कामामध्ये विनाकारण अडथळा आणत असून व कंपनीच्या प्रवेशद्वारावर गाड्या अडविणे कंपनीच्या परीष्ठा अधिका-यांना विनाकारण फोन करून पैश्याची मागणी केली अशा गैरकृत्या करीता जेजुरी पो.बटे.ला तक्रार दिलेली आहे. कंपनीने वेळोवेळी तक्रार करून ही परीष्ठा नमुद केलेल्या इतरांचे गैरकृत्य करणे थांबलेले नाही त्यामुळे कंपनीतील कर्मचारी मानसिकदृष्ट्या अस्वस्थ व घाबरलेले आहे आणि कंपनीतील कामकाज प्रभावीपणे चालविण्यास अडथळा येत आहे.

अशा प्रकारे श्री वैभव नारायण मोटे , श्री नाना खैरे व त्याचे कुटुंब अतत कंपनीला जास देणुन कंपनीच्या कामामध्ये अडथळा आणणे प्रसंगी कंपनी प्रवेश द्वारावर अधिकारी व माल वाहतुकीच्या गाड्या अडविणे , कंपनी अधिका-यांना विनाकारण फोन करून धमकावणे , जास देणे, पत्येकी दोन कोटी रूपयाची खंडणी ची मागणी करणे , अपाज व्यक्तित्वा रोजगार देण्यासाठी दबाव आणणे ,कंपनीसमोर धरणे आंदोलन करण्याची व कंपनी खंद पाडण्याची धमकी देत आहे व ज्यामुळे कंपनी व कर्मचारीवर विपरीत परिणाम होत आहे.जर परीष्ठा नमुद केलेल्या इतरांविरुद्ध योग्य ती कारवाई न झाल्यास सार्वजनिक व औद्योगिक शांतता भंग होण्याची दाट शक्यता आहे.

म्हणुन आपणांस नम्र विनंती आहे की अदर प्रकरणात श्री वैभव नारायण मोटे, श्री नाना खैरे व इतर इतरांविरुद्ध योग्य ती कारदेशीर कारवाई करावी.

अर्जदार ,

जखार नखीखीन पठाण

किलोबकर फेरस इंडस्ट्रीज लि जेजुरी

एच आर हेड - ९९६०९५७७८६

सोपत :-१.दि. १२.११.२०२५ रोजी जेजुरी पो.बटे दाखल केलेले तक्रार अर्ज

२.दि.२५.११.२०२५ रोजी जेजुरी पो.बटे.दाखल केलेले तक्रार अर्ज

T.C

(Handwritten signature)

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL LABORATORY, PUNE**

Phone no. : 020-25811698
Visit us at : <http://mpcb.gov.in>
mail : sopunelab@mpcb.gov.in



Regional Laboratory, Pune, Maharashtra
Pollution Control Board, Jog Center, 3rd
Floor, Mumbai Pune Road,
Wakdevadi, Pune- 411 003

Test Report No.: MPCB/RL-Pune/JVS/25-26/04/89-B

Date: 11/04/2025 03:59 PM

Analysis Report-Water (JVS)

Field Sample ID :	BR-0090581		
Name & Address of the Industry	ISMT Ltd O63 Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace / basic oxygen furnace /hot rolling reheated furnace		
Sampling Location :	STP (Outlet)		
Lab code :	MPCB/RL-Pune/JVS/24-25/2825		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Pune I (Sarjerao Bhoi)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Pune I (Sarjerao Bhoi) (SRO-Pune I)	Seal No. :	06
Date of Sample Collection.(dd/mm/yyyy) :	04/03/2025 11:30 AM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	06/03/2025 11:44 AM
Analysis start Date (dd/mm/yyyy). :	06/03/2025 01:18 PM	Analysis end Date (dd/mm/yyyy). :	04/04/2025 01:22 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	8.0		APHA 24th Edition 4500-H+ B (Electrometric Method)
2	Total Dissolved Solids(TDS)	448.0	mg/l	APHA 24th Edition 2540 C
3	Suspended Solids (SS)	13.0	mg/l	APHA 24th Edition 2540 D (Gravimetric Method)
4	Biochemical Oxygen Demand (BOD)	8.6	mg/l	IS 3025 (Part 44)
5	Chloride	68.58	mg/l	APHA 24th Edition 4500-Cl B (Argentometric Method)

T.C

[Handwritten Signature]

Sr.No	Parameter	Results	Unit	Method Adopted
6	Chemical Oxygen Demand (COD)	32.1	mg/l	APHA 24th Edition 5220 B (Open Reflux Method)
7	Sulphate	33.52	mg/l	APHA 24th Edition 4500-SO ₄ E (Turbidimetric Method)
8	Iron	0.38	mg/l	APHA 24th Edition 3111B (Direct Air-Acetylene Flame Method)
9	Oil & Grease	BDL	mg/l	APHA 24th Edition 5520 B (Liquid-Liquid, Partition-Gravimetric Method)

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed

Remarks:

Remark for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: R P Raut

Results Approved by: R P Raut

Results Reviewed by: Shantilal Nagare

This is an Electronically generated report does not require signature

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

Shantilal Nagare
Senior Scientific Officer,
I/c Regional Laboratory,
Pune,

End of The Report

 <p>MAHARASHTRA "Your Service is our Duty"</p>	<p>130</p> <p>MAHARASHTRA POLLUTION CONTROL BOARD Regional Laboratory, Pune. Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003, Tel : 020-25811698 e-mail : sopunelab@mpcb.gov.in website : http://mpcb.gov.in</p>	 <p>TC-16152</p>
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NABL Accreditation:- ISO/IEC 17025:2017, TC-16152	Issue Date: 10-01-2023 Validity: 09-01-2025
Certification Standards:- ISO 45001: 2018, OHS-5241	Issue Date: 20/02/2024 Validity: 25/02/2027
MoEF Recognition:	Issue Date: 16-06-2023 Validity: 25-02-2024

Test Report No.: MPCB/RL-Pune/JVS/25-26/12/341-A	Date: 11/12/2025 05:46 PM
ULR No.: TC-1615225000002526F	

Test Report-Water (JVS)

Field Sample ID	BR-0105926	Type of Industry	Red (LSI)	
Name & Address of the Industry	ISMT Ltd			
Industry Consent No./UAN No.	MPCB-CONSENT-0000019770	Type of Sample	Water	
Sample collected by (Officer Name)	FO-Pune I (Sarjerao Bhoi) (SRO-Pune I)	Location of sample collection	STP (Outlet)	
Seal No.:	06	Method of sample collection	Grab	
Sample Collection	Date	25/11/2025	Total No. of Containers	1
	Time	06:30 PM	Nature/Description of Sample	Treated Sewage

Lab ID	MPCB/RL-Pune/JVS/25-26/1954	Sample condition	Ok, as per QSP 08	
Received by lab	Date	26/11/2025	Analysis Started On	26/11/2025 06:10 PM
	Time	05:14 PM	Analysis Completed On	11/12/2025 05:27 PM
Sample received by (Name & Designation)	Shantilal Nagare (Senior Scientific Officer)			

Sr.No	Parameter	Results	Unit	Test Method
1	Suspended Solids (SS) @ 105 degree C	18.0	mg/l	APHA 24th Edition 2540-D, Pg. No. 146-147: 2023
2	Biochemical Oxygen Demand (BOD) 3 days at 27 degree C	23.4	mg/l	IS 3025 (Part 44):2023



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Regional Laboratory, Pune, Maharashtra Pollution Control
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e-mail : sopunelab@mpcb.gov.in
website : <http://mpcb.gov.in>



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Sr.No	Parameter	Results	Unit	Test Method
3	Chemical Oxygen Demand (COD)	68.0	mg/l	APHA 24th Edition 5220B Page No.544, 545: 2023

Remarks: Nil

Approved & Reviewed By

Shantilal Nagare
Senior Scientific Officer,
Regional Laboratory, Pune,
(Authorized Signatory)

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

*** End of the Report ***

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NABL Accreditation:- ISO/IEC 17025:2017, TC-16152	Issue Date: 10-01-2023 Validity: 09-01-2025
Certification Standards:- ISO 45001: 2018, C.NO.944015/S-2	Issue Date: 26/02/2024 Validity: 25/02/2027
MoEF Recognition:	Issue Date: 16-06-2023 Validity: 25-02-2024

Test Report No.: MPCB/RL-Pune/JVS/25-26/09/186-A	Date: 12/09/2025 09:22 PM
ULR No.: TC-1615225000001289F	

Test Report-Water (JVS)

Field Sample ID	BR-0100678	Type of Industry	Red (LSI)	
Name & Address of the Industry	ISMT Ltd			
Industry Consent No./UAN No.	MPCB-CONSENT-0000019770	Type of Sample	Water	
Sample collected by (Officer Name)	FO-Pune I (Jayant Doke) (SRO-Pune I)	Location of sample collection	STP (Outlet)	
Seal No.:	251	Method of sample collection	Grab	
Sample Collection	Date	28/08/2025	Total No. of Containers	1
	Time	04:10 PM	Nature/Description of Sample	Treated Sewage

Lab ID	MPCB/RL-Pune/JVS/25-26/1244	Sample condition	Ok, as per QSP 08	
Received by lab	Date	02/09/2025	Analysis Started On	03/09/2025 11:10 AM
	Time	05:29 PM	Analysis Completed On	12/09/2025 09:22 PM
Sample received by (Name & Designation)	R P Raut (JSO)			

Sr.No	Parameter	Results	Unit	Test Method
1	Suspended Solids (SS) @ 105 degree C	10.0	mg/l	APHA 24th Edition 2540-D, Pg. No. 146-147: 2023
2	Biochemical Oxygen Demand (BOD) 3 days at 27 degree C	12.5	mg/l	IS 3025 (Part 44):2023

Sr.No	Parameter	Results	Unit	Test Method
3	Chemical Oxygen Demand (COD)	43.8	mg/l	APHA 24th Edition 5220B Page No.544, 545: 2023

Remarks: Nil

Approved & Reviewed By

R P Raut
JSO,
Regional Laboratory, Pune,
(Authorized Signatory)

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

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T.C



Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	Regional Laboratory Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
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Report Outward No.: MPCB/RL-Pune/Hazardous Waste/25-26/12/1-B

Date: 12/12/2025 03:46 PM

Analysis Report-Waste (Hazardous Waste)

Client/Industry/location Name & Address

ISMT Ltd O63 Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace / basic oxygen furnace /hot rolling reheated furnace
--

Sample Details

Field Sample ID :	BR-0100679
Laboratory Sample Code :	MPCB/RL-Pune/HW/25-26/11
Sample Details (Water/Air/HW) :	Waste
Sampling Method(s) :	Grab
Sample Volume Received :	-
Sample Collected By :	FO-Pune I (Jayant Doke) (SRO-Pune I)
Seal No. :	251
Type of Industry / Location details :	Red
Sample Collected On :	Aug 28 2025 05:05:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Cadmium (mg/Kg)	0.0000	mg/L	USEPA Test Method 1311(Pg. No.1-35) & APHA 24th Edition 3111B, Page No. 205-206: 2023
2	Copper (mg/Kg)	0.15	mg/L	Appendix II of Section 66261 of Title 22 of CCR & APHA 24th Edition 3111B, Pg. No. 205-206: 2023
3	Lead (mg/Kg)	0.22	mg/L	USEPA Test Method 1311(Pg. No.1-35) & APHA 24th Edition 3111B, Pg. No. 205-206: 2023
4	Zinc (mg/Kg)	4.43	mg/L	Appendix II of Section 66261 of Title 22 of CCR & APHA 24th Edition 3111B, Pg. No. 205-206: 2023
5	pH@25 degree C	5.27		APHA 24th Edition 4500-H+B, Pg. No. 473-478: 2023
6	Cobalt	0.00	mg/L	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
7	Manganese	5.26	mg/L	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
8	Iron	1.48	mg/L	APHA 24th Edition 3111B, Page No. 205-206: 2023

T.C

(Signature)

Remark: Analysis of all metals by TCLP method (1311)

Report Type: final

Report generated on: 12/12/2025 03:44 PM

Complied & Approved by: Shantilal Nagare

Reviewed on Date: 12/12/2025 03:46 PM

Reviewed by: Shantilal Nagare

Shantilal Nagare
Senior Scientific Officer,
Regional Laboratory, Pune,
(Authorized Signatory)

* Electronic report does not require signature

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
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Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	Regional Laboratory Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
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Report Outward No.: MPCB/RL-Pune/Hazardous Waste/25-26/12/2-B

Date: 12/12/2025 03:49 PM

Analysis Report-Waste (Hazardous Waste)

Client/Industry/location Name & Address

ISMT Ltd O63 Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace / basic oxygen furnace /hot rolling reheated furnace
--

Sample Details

Field Sample ID :	BR-0100680
Laboratory Sample Code :	MPCB/RL-Pune/HW/25-26/12
Sample Details (Water/Air/HW) :	Waste
Sampling Method(s) :	Grab
Sample Volume Received :	-
Sample Collected By :	FO-Pune I (Jayant Doke) (SRO-Pune I)
Seal No. :	251
Type of Industry / Location details :	Red
Sample Collected On :	Aug 28 2025 05:05:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Cadmium (mg/Kg)	0.0000	mg/L	USEPA Test Method 1311(Pg. No.1-35) & APHA 24th Edition 3111B, Page No. 205-206: 2023
2	Copper (mg/Kg)	0.00	mg/L	Appendix II of Section 66261 of Title 22 of CCR & APHA 24th Edition 3111B, Pg. No. 205-206: 2023
3	Lead (mg/Kg)	0.59	mg/L	USEPA Test Method 1311(Pg. No.1-35) & APHA 24th Edition 3111B, Pg. No. 205-206: 2023
4	Zinc (mg/Kg)	2.15	mg/L	Appendix II of Section 66261 of Title 22 of CCR & APHA 24th Edition 3111B, Pg. No. 205-206: 2023
5	pH@25 degree C	9.25		APHA 24th Edition 4500-H+B, Pg. No. 473-478: 2023
6	Cobalt	0.00	mg/L	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
7	Manganese	55.36	mg/L	APHA 24th Edition 3111B, Pg. No. 205-206: 2023
8	Iron	24.14	mg/L	APHA 24th Edition 3111B, Page No. 205-206: 2023

Remark: Analysis of all metals by USEPA test method 1311 (TCLP)

Report Type: final

Report generated on: 12/12/2025 03:47 PM

Complied & Approved by: Shantilal Nagare

Reviewed on Date: 12/12/2025 03:49 PM

Reviewed by: Shantilal Nagare

Shantilal Nagare
Senior Scientific Officer,
Regional Laboratory, Pune,
(Authorized Signatory)

* Electronic report does not require signature

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

*** End of the Report ***

T.C





Ax. R4

TEST REPORT

Report No:	EHSM/2025/Mar/659	Issue Date	28/03/2025
Name and Address of Customer	M/s ISMT Ltd. (Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	22/03/2025	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	33°C	Wet bulb temperature	26°C
Relative Humidity	65 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	24/03/2025	End Date of Analysis	28/03/2025

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide (SO ₂)	22.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen (NO ₂)	26.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	68.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	32.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.1	mg/m ³	≤ 04	
6	Ozone(O ₃)	18.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.
BDL – Below Detectable Limit.

T.C



Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2025/Mar/662	Issue Date	28/03/2025
Name and Address of Customer	M/s ISMT Ltd. (Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	22/03/2025	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	34°C	Wet bulb temperature	26°C
Relative Humidity	65 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	24/03/2025	End Date of Analysis	28/03/2025

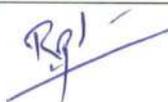
Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide (SO ₂)	22.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen (NO ₂)	27.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	80.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	35.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.3	mg/m ³	≤ 04	
6	Ozone(O ₃)	18.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.

BDL – Below Detectable Limit.




Authorized Signatory
Mr. Rahul Patil
(Director)



158

EHS MATRIX
PRIVATE LIMITED

140

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www.ehsmatrix.co.in ehsmatrixpune@gmail.com

TEST REPORT

Report No:	EHSM/2025/Jun/807	Issue Date	04/07/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihre, Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	28/06/2025	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	30°C	Wet bulb temperature	26°C
Relative Humidity	72 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	30/06/2025	End Date of Analysis	04/07/2025

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	13.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	16.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	54.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	23.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.8	mg/m ³	≤ 04	
6	Ozone(O ₃)	20.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.
BDL – Below Detectable Limit.



RP
Authorized Signatory
Mr. Rahul Patil
(Director)

Page 01 of 01

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CERTIFICATIONS

ISO 9001 : 2015

ISO 14001 : 2015

ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2025/Jun/810	Issue Date	04/07/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihre, Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	28/06/2025	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	30°C	Wet bulb temperature	26°C
Relative Humidity	70 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	30/06/2025	End Date of Analysis	04/07/2025

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	10.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	12.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	58.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	27.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.9	mg/m ³	≤ 04	
6	Ozone(O ₃)	20.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.

BDL – Below Detectable Limit.



Rg1
Authorized Signatory
Mr. Rahul Patil
(Director)

Laboratory Recognized by Ministry of Environment, Forest (MoEF) & Climate Change (CC) Govt. of India.

Register Office Address :
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Sykes Extension, Kolhapur - 415116
+91 98343 07334 / +91 90961 85285

CERTIFICATIONS
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

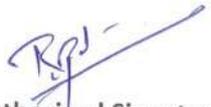
Report No:	EHSM/2024/Mar/478	Issue Date	29/03/2024
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	21/03/2024	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	33°C	Wet bulb temperature	27°C
Relative Humidity	56 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	22/03/2024	End Date of Analysis	29/03/2024

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	16.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	20.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	73.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	38.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.9	mg/m ³	≤ 04	
6	Ozone(O ₃)	22.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.
BDL – Below Detectable Limit.




Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2024/Mar/481	Issue Date	29/03/2024
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	21/03/2024	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	33°C	Wet bulb temperature	27°C
Relative Humidity	56 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	22/03/2024	End Date of Analysis	29/03/2024

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	23.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	29.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	78.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	45.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.9	mg/m ³	≤ 04	
6	Ozone(O ₃)	22.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.

BDL – Below Detectable Limit.



R.P.
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2024/Dec/876	Issue Date	06/01/2025
Name and Address of Customer	M/s ISMT Ltd. (Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	28/12/2024	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	29°C	Wet bulb temperature	26°C
Relative Humidity	74 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	30/12/2024	End Date of Analysis	06/01/2025

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide (SO ₂)	20.0	µg/m ³	≤ 80	CPCB Guideline for measurement of Ambient Air pollutants Volume I
2	Oxides of Nitrogen (NO ₂)	25.0	µg/m ³	≤ 80	
3	Particulate Matter PM ₁₀	72.0	µg/m ³	≤ 100	
4	Particulate Matter PM _{2.5}	35.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.0	mg/m ³	≤ 04	
6	Ozone(O ₃)	16.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	IS 5182 (Part 11)

Remark- All above results is within National Ambient Air Quality standards.
BDL – Below Detectable Limit.



R.P.
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2024/Dec/879	Issue Date	06/01/2025
Name and Address of Customer	M/s ISMT Ltd. (Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	28/12/2024	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	29°C	Wet bulb temperature	26°C
Relative Humidity	74 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	30/12/2024	End Date of Analysis	06/01/2025

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide (SO ₂)	19.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen (NO ₂)	24.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	74.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	37.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.9	mg/m ³	≤ 04	
6	Ozone(O ₃)	15.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.

BDL – Below Detectable Limit.



R.P.
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2023/Mar/431	Issue Date	05/04/2023
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	31/03/2023	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	35 ^o C	Wet bulb temperature	27 ^o C
Relative Humidity	60 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	01/04/2023	End Date of Analysis	05/04/2023

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	16.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	22.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	65.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	28.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.3	mg/m ³	≤ 04	
6	Ozone(O ₃)	18.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.

BDL – Below Detectable Limit.



Raj Patil
Authorized Signatory
Mr. Rahul Patil
(Director)

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CERTIFICATIONS :
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2023/Mar/434	Issue Date	05/04/2023
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	31/03/2023	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	35°C	Wet bulb temperature	27°C
Relative Humidity	60 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	01/04/2023	End Date of Analysis	05/04/2023

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	15.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	20.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	63.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	35.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.45	mg/m ³	≤ 04	
6	Ozone(O ₃)	18.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.
BDL – Below Detectable Limit.



Raj
Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2023/Jun/403	Issue Date	30/06/2023
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	22/06/2023	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	32°C	Wet bulb temperature	26°C
Relative Humidity	68 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	24/06/2023	End Date of Analysis	30/06/2023

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	18.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	23.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	68.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	30.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.5	mg/m ³	≤ 04	
6	Ozone(O ₃)	16.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.
BDL – Below Detectable Limit.



Authorized Signatory
Mr. Rahul Patil
(Director)

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CERTIFICATIONS :
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2023/Jun/404	Issue Date	30/06/2023
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	22/06/2023	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	32°C	Wet bulb temperature	26°C
Relative Humidity	66 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	24/06/2023	End Date of Analysis	30/06/2023

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	14.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	22.8	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	66.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	37.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.56	mg/m ³	≤ 04	
6	Ozone(O ₃)	16.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.

BDL – Below Detectable Limit.



Rgd
Authorized Signatory
Mr. Rahul Patil
(Director)

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CERTIFICATIONS :
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ISO 45001 : 2018



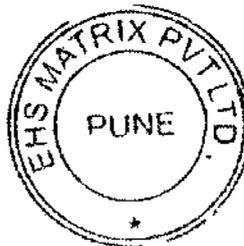
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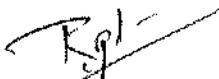
Report No:	EHSM/2023/Sep/432	Issue Date:	29/09/2023
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	22/09/2023	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	30°C	Wet bulb temperature	27°C
Relative Humidity	70 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	25/09/2023	End Date of Analysis	29/09/2023

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	16.5	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	20.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	65.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	28.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.6	mg/m ³	≤ 04	
6	Ozone(O ₃)	18.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.
BDL – Below Detectable Limit.




Authorized Signatory
Mr. Rahul Patil
(Director)



EHS MATRIX

PRIVATE LIMITED

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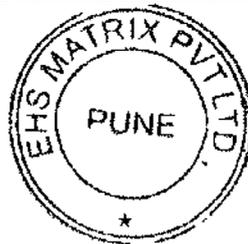
Report No:	EHSM/2023/Sep/435	Issue Date	29/09/2023
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) JejuriMorgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	22/09/2023	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	30°C	Wet bulb temperature	27°C
Relative Humidity	70 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	25/09/2023	End Date of Analysis	29/09/2023

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	18.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	24.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	70.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	35.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.7	mg/m ³	≤ 04	
6	Ozone(O ₃)	18.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.

BDL – Below Detectable Limit.



Authorized Signatory
Mr. Rahul Patil
(Director)

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CERTIFICATIONS
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2023/Dec/R-621	Issue Date	18/12/2023
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	11/12/2023	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	31°C	Wet bulb temperature	27°C
Relative Humidity	74 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	12/12/2023	End Date of Analysis	18/12/2023

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	18.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	22.3	µg/m ³	≤ 80	
3	Particulate Matter PM ₁₀	68.0	µg/m ³	≤ 100	IS 5182 (Part 6)
4	Particulate Matter PM _{2.5}	34.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.8	mg/m ³	≤ 04	CPCB Guideline for measurement of Ambient Air pollutants Volume I
6	Ozone(O ₃)	20.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.
BDL – Below Detectable Limit.



R.P.
Authorized Signatory
Mr. Rahul Patil
(Director)

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CERTIFICATIONS

ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2023/Dec/R-624	Issue Date	18/12/2023
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	11/12/2023	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	31°C	Wet bulb temperature	27°C
Relative Humidity	73 %	Sampling done by	EHS Matrix Pvt. Ltd., Pune
Start Date of Analysis	12/12/2023	End Date of Analysis	18/12/2023

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	21.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	27.8	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	74.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	40.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.8	mg/m ³	≤ 04	
6	Ozone(O ₃)	20.0	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.

BDL – Below Detectable Limit.



R.P.
Authorized Signatory
Mr. Rahul Patil
(Director)

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CERTIFICATIONS

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ISO 14001 : 2015

ISO 45001 : 2018



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TEST REPORT

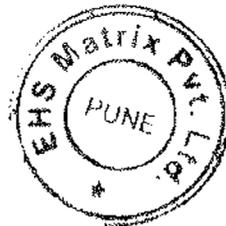
Report No:	EHSM/2022/Mar/R-597	Issue Date	29/03/2022
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	23/03/2022	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	34°C	Wet bulb temperature	25°C
Relative Humidity	56 %	Sampling done by	EHS Matrix Pvt Ltd, Pune
Start Date of Analysis	25/03/2022	End Date of Analysis	28/03/2022

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	16.5	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO _x)	24.8	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	74.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	32.6	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.0	mg/m ³	≤ 04	
6	Ozone(O ₃)	BDL	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	Ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results are within National Ambient Air Quality standards.
BDL – Below Detectable Limit.

Checked by
Miss. Aishwarya Shetty
(Technical Manager)



Authorized Signatory
Mr. Rahul Patil
(Director)

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CERTIFICATIONS :
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TEST REPORT

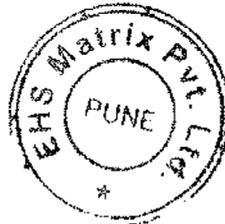
Report No:	EHSM/2022/Mar/R-599	Issue Date	29/03/2022
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	23/03/2022	Sampling duration	1440 Min
Sampling Location	Near Dispatch Section	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	34°C	Wet bulb temperature	25°C
Relative Humidity	56 %	Sampling done by	EHS Matrix Pvt Ltd, Pune
Start Date of Analysis	25/03/2022	End Date of Analysis	28/03/2022

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	22.8	µg/m ³	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO _x)	28.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	60.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	24.3	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	1.1	mg/m ³	≤ 04	
6	Ozone(O ₃)	BDL	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	IS 5182 (Part 11)
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results are within National Ambient Air Quality standards.
BDL – Below Detectable Limit.

Checked by
Miss. Aishwarya Shetty
(Technical Manager)



Authorized Signatory
Mr. Rahul Patil
(Director)

Page 01 of 01

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S.O. 3511 (E), Dated 24th August 2021 valid till 9th September 2023.

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+91 98343 07334

CERTIFICATIONS :
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



EHS MATRIX

PRIVATE LIMITED

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Sr. No.30/7, Office No. 202, 203, Chintamani Industrial Estate,
Near Dran Company, Dhayari, Pune - 411041, Maharashtra, India.

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www.ehsmatrix.co.in ehsmatrixpune@gmail.com

TEST REPORT

Report No:	EHSM/2022/June/R-527	Issue Date	30/06/2022
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	22/06/2022	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	33°C	Wet bulb temperature	28°C
Relative Humidity	68 %	Sampling done by	EHS Matrix Pvt Ltd, Pune
Start Date of Analysis	23/06/2022	End Date of Analysis	29/06/2022

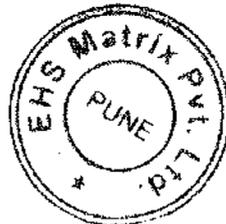
Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods	
1	Sulphur Dioxide(SO ₂)	18.0	µg/m ³	≤ 80	IS 5182 (Part 2)	
2	Oxides of Nitrogen(NO ₂)	22.6	µg/m ³	≤ 80		
3	Particulate Matter PM ₁₀	58.0	µg/m ³	≤ 100	IS 5182 (Part 6)	
4	Particulate Matter PM _{2.5}	25.6	µg/m ³	≤ 60		
5	Carbon Monoxide (CO)	0.7	mg/m ³	≤ 04	CPCB Guideline for measurement of Ambient Air pollutants Volume I	
6	Ozone(O ₃)	BDL	µg/m ³	≤ 180		
7	Lead (Pb)	BDL	µg/m ³	≤ 01		
8	Arsenic(As)	BDL	ng/m ³	≤ 06		
9	Nickel(Ni)	BDL	ng/m ³	≤ 20		
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400		
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0		
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05		
						IS 5182 (Part 11)

Remark- All above results are within National Ambient Air Quality standards.
BDL – Below Detectable Limit.

Aishwarya Shetty

Checked by
Miss. Aishwarya Shetty
(Technical Manager)



Rahul Patil
Authorized Signatory
Mr. Rahul Patil
(Director)

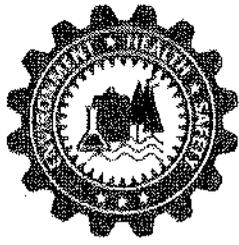
Page 01 of 01

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S.O. 3511 (E), Dated 24th August 2021 valid till 9th September 2023.

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Branch Office Address :
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Kolhapur - 416008.
+91 98343 07334

CERTIFICATIONS :
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



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- +91 91585 60571 / +91 95796 84751 / +91 90961 85285
- www.ehsmatrix.co.in ehsmatrixpune@gmail.com

TEST REPORT

Report No:	EHSM/2022/June/R-528	Issue Date	30/06/2022
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	22/06/2022	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	33°C	Wet bulb temperature	29°C
Relative Humidity	68 %	Sampling done by	EHS Matrix Pvt Ltd, Pune
Start Date of Analysis	23/06/2022	End Date of Analysis	29/06/2022

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	16.5	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	21.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	60.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	21.6	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.9	mg/m ³	≤ 04	
6	Ozone(O ₃)	BDL	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	Ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	IS 5182 (Part 11)

Remark- All above results are within National Ambient Air Quality standards.
BDL – Below Detectable Limit.


Checked by
Miss. Aishwarya Shetty
(Technical Manager)




Authorized Signatory
Mr. Rahul Patil
(Director)

Page 01 of 01

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+91 98343 07334

CERTIFICATIONS :
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2022/Sept/53	Issue Date:	14/09/2022
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	03/09/2022	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	29 ^o C	Wet bulb temperature	26 ^o C
Relative Humidity	71 %	Sampling done by	EHS Matrix Pvt Ltd, Pune
Start Date of Analysis	06/09/2022	End Date of Analysis	13/09/2022

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	16.1	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	21.8	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	54.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	26.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.12	mg/m ³	≤ 04	
6	Ozone(O ₃)	0.20	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.
BDL – Below Detectable Limit.


Checked by
Miss. Aishwarya Shetty
(Technical Manager)




Authorized Signatory
Mr. Rahul Patil
(Director)



TEST REPORT

Report No:	EHSM/2022/Sept/56	Issue Date	14/09/2022
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	03/09/2022	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	29°C	Wet bulb temperature	26°C
Relative Humidity	71 %	Sampling done by	EHS Matrix Pvt Ltd, Pune
Start Date of Analysis	06/09/2022	End Date of Analysis	13/09/2022

Results

Sr. No.	Parameters	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	19.0	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	24.0	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	58.0	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	30.0	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.18	mg/m ³	≤ 04	
6	Ozone(O ₃)	0.25	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results is within National Ambient Air Quality standards.
BDL – Below Detectable Limit.


Checked by
Miss. Aishwarya Shetty
(Technical Manager)




Authorized Signatory
Mr. Rahul Patil
(Director)



Recognised by Ministry of Environment, Forest & Climate Change (MoEF) Govt. of India and ISO/IEC 17025:2005 (NABL), ISO 9001:2015 and OHSAS 18001:2007 Certified Company

TEST CERTIFICATE

Report No: GESEC/2020-21/02/7771	Date of Report	12/02/2021
Name of Client & Address: M/s. ISMT Ltd. (Steel plant) Jejuri Morgaon Road, P. O Jejuri, Tal-Purandar, Dist-Pune-412303.	Date of Sampling	05/02/2021
	Start Date of Analysis	06/02/2021
	End Date of Analysis	12/02/2021
	Sample Details	Ambient Air
	Sample Location	Near Main Gate
	Time of Sampling	11:35
Sample Collected By	Green EnviroSAFE Engineers & Consultant Pvt. Ltd, Pune	

Ambient Air Analysis Report

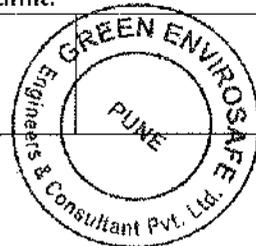
Sr. No.	Parameter	Result	Unit(s)	NAAQ Standards
1.	Ambient Temperature	27	°C	
2.	Dry Bulb Temperature	27	°C	
3.	Wet Bulb Temperature	24	°C	
4.	Relative Humidity	64	% RH	
5.	Sampling Duration	1440	Min	
6.	Sulphur Dioxide(SO ₂)	18.2	µg/M ³	≤ 80
7.	Oxides of Nitrogen(NO ₂)	24.3	µg/M ³	≤ 80
8.	Particulate Matter PM ₁₀	45.4	µg/M ³	≤ 100
9.	Particulate Matter PM _{2.5}	24.2	µg/M ³	≤ 60
10.	Carbon Monoxide (CO)	0.28	mg/M ³	≤ 04
11.	Ozone(O ₃)	<20	µg/M ³	≤ 180
12.	Lead (Pb)	BDL	µg/M ³	≤ 1.0
13.	Ammonia(NH ₃)	<5	µg/M ³	≤ 400
14.	Benzene(C ₆ H ₆)	BDL	µg/M ³	≤ 05
15.	Benzo(a)Pyrene(BaP)	BDL	ng/M ³	≤ 01
16.	Arsenic(As)	BDL	ng/M ³	≤ 06
17.	Nickel(Ni)	BDL	ng/M ³	≤ 20

Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

ANALYZED BY-

S.K.


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- MoEF approved Lab by Govt. of India. From date 09/02/2017 to 08/02/2022.


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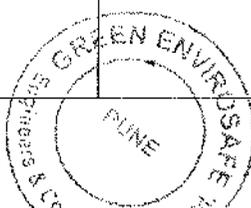
Report No: GESEC/2020-21/02/7772	Date of Report	12/02/2021
Name of Client & Address: M/s. ISMT Ltd. (Steel plant) JejuriMorgaonRoad,P.OJejuri, Tal-Purandar, Dist-Pune-412303.	Date of Sampling	05/02/2021
	Start Date of Analysis	06/02/2021
	End Date of Analysis	12/02/2021
	Sample Details	Ambient Air
	Sample Location	Near Fume Extraction System
	Time of Sampling	11:45
Sample Collected By	Green EnviroSafe Engineers & Consultant Pvt. Ltd, Pune	

Ambient Air Analysis Report

Sr. No.	Parameter	Result	Unit(s)	NAAQ Standards
1.	Ambient Temperature	28	°C	
2.	Dry Bulb Temperature	28	°C	
3.	Wet Bulb Temperature	24	°C	
4.	Relative Humidity	65	% RH	
5.	Sampling Duration	1440	Min	
6.	Sulphur Dioxide(SO ₂)	16.2	µg/M ³	≤ 80
7.	Oxides of Nitrogen(NO ₂)	25.4	µg/M ³	≤ 80
8.	Particulate Matter PM ₁₀	40.3	µg/M ³	≤ 100
9.	Particulate Matter PM _{2.5}	21.5	µg/M ³	≤ 60
10.	Carbon Monoxide (CO)	0.42	mg/M ³	≤ 04
11.	Ozone(O ₃)	<20	µg/M ³	≤ 180
12.	Lead (Pb)	BDL	µg/M ³	≤ 1.0
13.	Ammonia(NH ₃)	<5	µg/M ³	≤ 400
14.	Benzene(C ₆ H ₆)	BDL	µg/M ³	≤ 05
15.	Benzo(a)Pyrene(BaP)	BDL	ng/M ³	≤ 01
16.	Arsenic(As)	BDL	ng/M ³	≤ 06
17.	Nickel(Ni)	BDL	ng/M ³	≤ 20

Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

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4. Samples will be retained for a period of seven (7) days after completion of analysis. Longer retention periods can be arranged, on request of the customer.
5. We strictly maintain the confidentiality of all test result of sample(s) collected by us/ supplied by customer and not revel to third party unless required by the statutory or legal requirement
6. MoEF approved Lab by Govt. of India. From date 09/02/2017 to 08/02/2022.



TEST CERTIFICATE

Report No: EHSM/2021/Jun/R-104	Date of Report	23/06/2021
Client Name and Address: M/s. ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.	Date of Sampling	18/06/2021
	Start Date of Analysis	19/06/2021
	End Date of Analysis	23/06/2021
	Sample Details	Ambient Air
	Sample Location	Near Main Gate
	Time of Sampling	10:00
Sample Collected By	EHS Matrix Pvt. Ltd.Pune	

Ambient Air Analysis Report

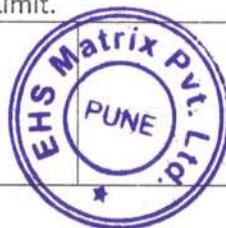
Sr. No.	Parameter	Result	Unit(s)	NAAQ Standards
1.	Ambient Temperature	25	°C	
2.	Dry Bulb Temperature	25	°C	
3.	Wet Bulb Temperature	21	°C	
4.	Relative Humidity	68	% RH	
5.	Sampling Duration	1410	Min	
6.	Sulphur Dioxide(SO ₂)	14.09	µg/M ³	≤ 80
7.	Oxides of Nitrogen(NO ₂)	26.04	µg/M ³	≤ 80
8.	Particulate Matter PM ₁₀	49.02	µg/M ³	≤ 100
9.	Particulate Matter PM _{2.5}	22.07	µg/M ³	≤ 60
10.	Carbon Monoxide (CO)	0.8	mg/M ³	≤ 04
11.	Ozone(O ₃)	BDL	µg/M ³	≤ 180
12.	Lead (Pb)	BDL	µg/M ³	≤ 1.0
13.	Ammonia(NH ₃)	BDL	µg/M ³	≤ 400
14.	Benzene(C ₆ H ₆)	BDL	µg/M ³	≤ 05
15.	Benzo(a)Pyrene(BaP)	BDL	ng/M ³	≤ 01
16.	Arsenic(As)	BDL	ng/M ³	≤ 06
17.	Nickel(Ni)	BDL	ng/M ³	≤ 20

Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

ANALYZED BY-

Augusty



AUTHORIZED SIGNATORY

P. J. Patil

Lab is approved by MoEf & accredited by NABL (ISO/IEC 17025:2017)

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CERTIFICATIONS :

ISO 9001 : 2015

ISO 14001 : 2015

ISO 45001 : 2018

ISO/IEC 17025 : 2017 (NABL)



TEST CERTIFICATE

Report No: EHSM/2021/Jun/R-105	Date of Report	23/06/2021
Client Name and Address: M/s. ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.	Date of Sampling	18/06/2021
	Start Date of Analysis	19/06/2021
	End Date of Analysis	23/06/2021
	Sample Details	Ambient Air
	Sample Location	Near Fume Extraction System
	Time of Sampling	10:15

Sample Collected By EHS Matrix Pvt. Ltd.Pune

Ambient Air Analysis Report

Sr. No.	Parameter	Result	Unit(s)	NAAQ Standards
1.	Ambient Temperature	25	°C	
2.	Dry Bulb Temperature	25	°C	
3.	Wet Bulb Temperature	21	°C	
4.	Relative Humidity	68	% RH	
5.	Sampling Duration	1445	Min	
6.	Sulphur Dioxide(SO ₂)	23.09	µg/M ³	≤ 80
7.	Oxides of Nitrogen(NO ₂)	30.04	µg/M ³	≤ 80
8.	Particulate Matter PM ₁₀	73.08	µg/M ³	≤ 100
9.	Particulate Matter PM _{2.5}	39.02	µg/M ³	≤ 60
10.	Carbon Monoxide (CO)	1.09	mg/M ³	≤ 04
11.	Ozone(O ₃)	BDL	µg/M ³	≤ 180
12.	Lead (Pb)	BDL	µg/M ³	≤ 1.0
13.	Ammonia(NH ₃)	BDL	µg/M ³	≤ 400
14.	Benzene(C ₆ H ₆)	BDL	µg/M ³	≤ 05
15.	Benzo(a)Pyrene(BaP)	BDL	ng/M ³	≤ 01
16.	Arsenic(As)	BDL	ng/M ³	≤ 06
17.	Nickel(Ni)	BDL	ng/M ³	≤ 20

Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

ANALYZED BY-

Ashetty



AUTHORIZED SIGNATORY

[Signature]

Lab is approved by MoEf & accredited by NABL (ISO/IEC 17025:2017)

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ISO 14001 : 2015

ISO 45001 : 2018

ISO/IEC 17025 : 2017 (NABL)



EHS MATRIX

PRIVATE LIMITED

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TEST REPORT

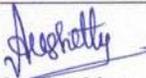
Report No:	EHSM/2021/Sept/R-454	Issue Date	04/10/2021
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	28/09/2021	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	29°C	Wet bulb temperature	26°C
Relative Humidity	71 %	Sampling done by	EHS Matrix Pvt Ltd, Pune
Start Date of Analysis	30/09/2021	End Date of Analysis	02/10/2021

Results

Sr. No.	Parameter	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	15.9	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	27.5	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	51.2	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	23.8	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.6	mg/m ³	≤ 04	
6	Ozone(O ₃)	BDL	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results are within National Ambient Air Quality standards.

BDL – Below Detectable Limit.


Checked by
Miss. Aishwarya Shetty
(Technical Manager)




Authorized Signatory
Mr. Rahul Patil
(Director)

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Kolhapur - 416008.
+91 98343 07334

CERTIFICATIONS :
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018
ISO/IEC 17025 : 2017 (NABL)



EHS MATRIX

PRIVATE LIMITED

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Sr. No.30/7, Office No. 202, 203, Chintamani Industrial Estate
Near Dran Company, Dhayari, Pune - 411041, Maharashtra, India.

183

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www.ehsmatrix.co.in ehsmatrixpune@gmail.com

TEST REPORT

Report No:	EHSM/2021/Sept/R-455	Issue Date	04/10/2021
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	28/09/2021	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	29°C	Wet bulb temperature	26°C
Relative Humidity	71 %	Sampling done by	EHS Matrix Pvt Ltd, Pune
Start Date of Analysis	30/09/2021	End Date of Analysis	02/10/2021

Results

Sr. No.	Parameter	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO ₂)	25.6	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	29.3	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	74.1	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	41.5	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	2.4	mg/m ³	≤ 04	
6	Ozone(O ₃)	BDL	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results are within National Ambient Air Quality standards.
BDL – Below Detectable Limit.


Checked by
Miss. Aishwarya Shetty
(Technical Manager)




Authorized Signatory
Mr. Rahul Patil
(Director)

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CERTIFICATIONS :
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018
ISO/IEC 17025 : 2017 (NABL)



TEST REPORT

Report No:	EHSM/2021/Dec/R-527	Issue Date	07/01/2022
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	29/12/2021	Sampling duration	1440 Min
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	27°C	Wet bulb temperature	24°C
Relative Humidity	70 %	Sampling done by	EHS Matrix Pvt Ltd, Pune
Start Date of Analysis	30/12/2021	End Date of Analysis	03/01/2022

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	19.4	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	25.1	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	54.2	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	27.5	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	0.8	mg/m ³	≤ 04	
6	Ozone(O ₃)	BDL	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results are within National Ambient Air Quality standards.
BDL – Below Detectable Limit.

Aishwarya Shetty

Checked by
Miss. Aishwarya Shetty
(Technical Manager)



Rahul Patil

Authorized Signatory
Mr. Rahul Patil
(Director)
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CERTIFICATIONS :
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2021/Dec/R-528	Issue Date	07/01/2022
Name and Address of Customer	M/s ISMT Ltd.(Steel Plant) Jejuri Morgaon Road, P.O Jejuri Tal- Purandar. Dist-Pune-412303.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	29/12/2021	Sampling duration	1440 Min
Sampling Location	Near Fume Extraction System	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	27°C	Wet bulb temperature	24°C
Relative Humidity	70 %	Sampling done by	EHS Matrix Pvt Ltd, Pune
Start Date of Analysis	30/12/2021	End Date of Analysis	03/01/2022

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (NAAQ Standards)	Methods
1	Sulphur Dioxide(SO ₂)	18.9	µg/m ³	≤ 80	IS 5182 (Part 2)
2	Oxides of Nitrogen(NO ₂)	22.7	µg/m ³	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM ₁₀	70.2	µg/m ³	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM _{2.5}	44.8	µg/m ³	≤ 60	
5	Carbon Monoxide (CO)	3.1	mg/m ³	≤ 04	
6	Ozone(O ₃)	BDL	µg/m ³	≤ 180	
7	Lead (Pb)	BDL	µg/m ³	≤ 01	
8	Arsenic(As)	BDL	ng/m ³	≤ 06	
9	Nickel(Ni)	BDL	ng/m ³	≤ 20	
10	Ammonia(NH ₃)	BDL	µg/m ³	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	Ng/m ³	≤ 1.0	
12	Benzene(C ₆ H ₆)	BDL	µg/m ³	≤ 05	

Remark- All above results are within National Ambient Air Quality standards.
BDL – Below Detectable Limit.

Aishwarya Shetty
Checked by
Miss. Aishwarya Shetty
(Technical Manager)



Rahul Patil
Authorized Signatory
Mr. Rahul Patil
(Director)

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CERTIFICATIONS :
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

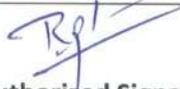
Report No:	EHSM/2025/Oct/246	Issue Date	14/10/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihire, Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Water	Sample Description	Ground Water
Date of Sampling	10/10/2025	Sampling Time	11.35 AM
Sampling Location	Kolvihire - Gat No.64 (Mahendra Balasao Nanekar)	Sampling Procedure	APHA 1060
Sampling Done By	EHS Matrix Pvt. Ltd., Pune	Sample Quantity	2 Ltr
Start Date of Analysis	10/10/2025	End Date of Analysis	14/10/2025

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (IS 10500:2012)	Methods
1.	pH at 25°C	8.06	--	6.5 to 8.5	APHA 4500 H+ B, 24 th Ed. 2023
2.	EC at 25°C	1960	µS/cm	--	APHA 2510 B, 24 th Ed. 2023
3.	Total Dissolved Solids TDS	1274	mg/L	Max 500	APHA 2540 C, 24 th Ed. 2023
4.	Total Hardness (as CaCO ₃)	892	mg/L	Max 200	IS 3025 (Part 21):2023
5.	Fluoride	1.17	Mg/L	Max 1.0	APHA 4500 F-D, 24 th Ed.2023
6.	Chloride (as Cl ⁻)	497.7	mg/L	Max 250	APHA 4500 Cl ⁻ B, 24 th Ed. 2023
7.	Magnesium (as Mg)	110.7	mg/L	Max 30	IS 3025 (Part 46):2023
8.	Sulphate (as SO ₄)	161.2	mg/L	Max 200	IS 3025 (Part 24 / Sec 1):2022
9.	Chemical Oxygen Demand COD	49.0	mg/L	NS	IS 3025 (Part 58):2023
10.	Biochemical Oxygen Demand BOD at 27°C for 3 days	14.7	mg/L	NS	IS 3025 (Part 44):2023
11.	Cadmium (as Cd)	<0.0005	mg/L	Max 0.003	APHA 3111 B, 24 th Ed. 2023
12.	Lead (as Pb)	<0.005	mg/L	Max 0.01	APHA 3111 B, 24 th Ed. 2023
13.	Mercury (as Hg)	<0.0005	mg/L	Max 0.001	APHA 3112 B, 24 th Ed. 2023
14.	Total Arsenic (as As)	<0.005	mg/L	Max 0.01	APHA 3113-B, 24 th Ed. 2023

➤ Remark - The above water sample does not comply with the required limit as per IS10500:2012.
NS- Not Specified




Authorized Signatory
Mr. Rahul Patil
(Director)
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CERTIFICATIONS
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2025/Oct/247	Issue Date	14/10/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihre, Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Water	Sample Description	Ground Water
Date of Sampling	10/10/2025	Sampling Time	11.35 AM
Sampling Location	Khomane Vasti – Jejuri (Bhimrao Ramesh Khomane)	Sampling Procedure	APHA 1060
Sampling Done By	EHS Matrix Pvt. Ltd., Pune	Sample Quantity	2 Ltr
Start Date of Analysis	10/10/2025	End Date of Analysis	14/10/2025

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (IS 10500:2012)	Methods
1.	pH at 25°C	8.37	--	6.5 to 8.5	APHA 4500 H+ B, 24 th Ed. 2023
2.	EC at 25°C	1600	µS/cm	--	APHA 2510 B, 24 th Ed. 2023
3.	Total Dissolved Solids TDS	1040	mg/L	Max 500	APHA 2540 C, 24 th Ed. 2023
4.	Total Hardness (as CaCO ₃)	594	mg/L	Max 200	IS 3025 (Part 21):2023
5.	Fluoride	0.49	Mg/L	Max 1.0	APHA 4500 F-D, 24 th Ed.2023
6.	Chloride (as Cl ⁻)	344.6	mg/L	Max 250	APHA 4500 Cl ⁻ B, 24 th Ed. 2023
7.	Magnesium (as Mg)	77.0	mg/L	Max 30	IS 3025 (Part 46):2023
8.	Sulphate (as SO ₄)	149.8	mg/L	Max 200	IS 3025 (Part 24 / Sec 1):2022
9.	Chemical Oxygen Demand COD	37.7	mg/L	NS	IS 3025 (Part 58):2023
10.	Biochemical Oxygen Demand BOD at 27°C for 3 days	10.4	mg/L	NS	IS 3025 (Part 44):2023
11.	Cadmium (as Cd)	<0.0005	mg/L	Max 0.003	APHA 3111 B, 24 th Ed. 2023
12.	Lead (as Pb)	<0.005	mg/L	Max 0.01	APHA 3111 B, 24 th Ed. 2023
13.	Mercury (as Hg)	<0.0005	mg/L	Max 0.001	APHA 3112 B, 24 th Ed. 2023
14.	Total Arsenic (as As)	<0.005	mg/L	Max 0.01	APHA 3113-B, 24 th Ed. 2023

➤ Remark - The above water sample does not comply with the required limit as per IS10500:2012.
NS- Not Specified



Rpl
Authorized Signatory
Mr. Rahul Patil
(Director)
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CERTIFICATIONS

ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2025/Oct/248	Issue Date	14/10/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihre, Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Water	Sample Description	Ground Water
Date of Sampling	10/10/2025	Sampling Time	11.35 AM
Sampling Location	Khomane Vasti – Jejuri (Nandu Khomane)	Sampling Procedure	APHA 1060
Sampling Done By	EHS Matrix Pvt. Ltd., Pune	Sample Quantity	2 Ltr
Start Date of Analysis	10/10/2025	End Date of Analysis	14/10/2025

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (IS 10500:2012)	Methods
1.	pH at 25°C	8.29	--	6.5 to 8.5	APHA 4500 H+ B, 24 th Ed. 2023
2.	EC at 25°C	1820	µS/cm	--	APHA 2510 B, 24 th Ed. 2023
3.	Total Dissolved Solids TDS	1183	mg/L	Max 500	APHA 2540 C, 24 th Ed. 2023
4.	Total Hardness (as CaCO ₃)	832	mg/L	Max 200	IS 3025 (Part 21):2023
5.	Fluoride	0.61	Mg/L	Max 1.0	APHA 4500 F-D, 24 th Ed.2023
6.	Chloride (as Cl ⁻)	516.9	mg/L	Max 250	APHA 4500 Cl ⁻ B, 24 th Ed. 2023
7.	Magnesium (as Mg)	101.1	mg/L	Max 30	IS 3025 (Part 46):2023
8.	Sulphate (as SO ₄)	173.2	mg/L	Max 200	IS 3025 (Part 24 / Sec 1):2022
9.	Chemical Oxygen Demand COD	79.2	mg/L	NS	IS 3025 (Part 58):2023
10.	Biochemical Oxygen Demand BOD at 27°C for 3 days	23.7	mg/L	NS	IS 3025 (Part 44):2023
11.	Cadmium (as Cd)	<0.0005	mg/L	Max 0.003	APHA 3111 B, 24 th Ed. 2023
12.	Lead (as Pb)	<0.005	mg/L	Max 0.01	APHA 3111 B, 24 th Ed. 2023
13.	Mercury (as Hg)	<0.0005	mg/L	Max 0.001	APHA 3112 B, 24 th Ed. 2023
14.	Total Arsenic (as As)	<0.005	mg/L	Max 0.01	APHA 3113-B, 24 th Ed. 2023

➤ Remark - The above water sample does not comply with the required limit as per IS10500:2012.
NS- Not Specified



Rpt
Authorized Signatory
Mr. Rahul Patil
(Director)
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CERTIFICATIONS

ISO 9001 : 2015

ISO 14001 : 2015

ISO 45001 : 2018



TEST REPORT

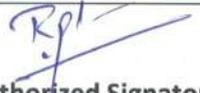
Report No:	EHSM/2025/Oct/249	Issue Date	14/10/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihre, Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Water	Sample Description	Ground Water
Date of Sampling	10/10/2025	Sampling Time	11.35 AM
Sampling Location	Mauli Nagar – Jejuri (Common Well – Pansare)	Sampling Procedure	APHA 1060
Sampling Done By	EHS Matrix Pvt. Ltd., Pune	Sample Quantity	2 Ltr
Start Date of Analysis	10/10/2025	End Date of Analysis	14/10/2025

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (IS 10500:2012)	Methods
1.	pH at 25°C	7.55	--	6.5 to 8.5	APHA 4500 H+ B, 24 th Ed. 2023
2.	EC at 25°C	3140	µS/cm	--	APHA 2510 B, 24 th Ed. 2023
3.	Total Dissolved Solids TDS	2041	mg/L	Max 500	APHA 2540 C, 24 th Ed. 2023
4.	Total Hardness (as CaCO ₃)	892	mg/L	Max 200	IS 3025 (Part 21):2023
5.	Fluoride	0.70	Mg/L	Max 1.0	APHA 4500 F-D, 24 th Ed.2023
6.	Chloride (as Cl ⁻)	564.7	mg/L	Max 250	APHA 4500 Cl ⁻ B, 24 th Ed. 2023
7.	Magnesium (as Mg)	110.7	mg/L	Max 30	IS 3025 (Part 46):2023
8.	Sulphate (as SO ₄)	551.3	mg/L	Max 200	IS 3025 (Part 24 / Sec 1):2022
9.	Chemical Oxygen Demand COD	40.0	mg/L	NS	IS 3025 (Part 58):2023
10.	Biochemical Oxygen Demand BOD at 27°C for 3 days	10.9	mg/L	NS	IS 3025 (Part 44):2023
11.	Cadmium (as Cd)	<0.0005	mg/L	Max 0.003	APHA 3111 B, 24 th Ed. 2023
12.	Lead (as Pb)	<0.005	mg/L	Max 0.01	APHA 3111 B, 24 th Ed. 2023
13.	Mercury (as Hg)	<0.0005	mg/L	Max 0.001	APHA 3112 B, 24 th Ed. 2023
14.	Total Arsenic (as As)	<0.005	mg/L	Max 0.01	APHA 3113-B, 24 th Ed. 2023

➤ Remark - The above water sample does not comply with the required limit as per IS10500:2012.
NS- Not Specified




Authorized Signatory
Mr. Rahul Patil
(Director)
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CERTIFICATIONS
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2025/Oct/250	Issue Date	17/10/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihre, Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Water	Sample Description	Ground Water
Date of Sampling	11/10/2025	Sampling Time	11.35 AM
Sampling Location	Gat No. 146 Kolvhire (Uday Kolte)	Sampling Procedure	APHA 1060
Sampling Done By	EHS Matrix Pvt. Ltd., Pune	Sample Quantity	2 Ltr
Start Date of Analysis	13/10/2025	End Date of Analysis	17/10/2025

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (IS 10500:2012)	Methods
1.	pH at 25°C	7.80	--	6.5 to 8.5	APHA 4500 H+ B, 24 th Ed. 2023
2.	EC at 25°C	2330	µS/cm	--	APHA 2510 B, 24 th Ed. 2023
3.	Total Dissolved Solids TDS	1514	mg/L	Max 500	APHA 2540 C, 24 th Ed. 2023
4.	Total Hardness (as CaCO ₃)	1328	mg/L	Max 200	IS 3025 (Part 21):2023
5.	Fluoride	0.75	Mg/L	Max 1.0	APHA 4500 F-D, 24 th Ed.2023
6.	Chloride (as Cl ⁻)	631.7	mg/L	Max 250	APHA 4500 Cl ⁻ B, 24 th Ed. 2023
7.	Magnesium (as Mg)	158.8	mg/L	Max 30	IS 3025 (Part 46):2023
8.	Sulphate (as SO ₄)	357.5	mg/L	Max 200	IS 3025 (Part 24 / Sec 1):2022
9.	Chemical Oxygen Demand COD	<20.0	mg/L	NS	IS 3025 (Part 58):2023
10.	Biochemical Oxygen Demand BOD at 27°C for 3 days	<5.0	mg/L	NS	IS 3025 (Part 44):2023
11.	Cadmium (as Cd)	<0.0005	mg/L	Max 0.003	APHA 3111 B, 24 th Ed. 2023
12.	Lead (as Pb)	<0.005	mg/L	Max 0.01	APHA 3111 B, 24 th Ed. 2023
13.	Mercury (as Hg)	<0.0005	mg/L	Max 0.001	APHA 3112 B, 24 th Ed. 2023
14.	Total Arsenic (as As)	<0.005	mg/L	Max 0.01	APHA 3113-B, 24 th Ed. 2023

➤ Remark - The above water sample does not comply with the required limit as per IS10500:2012.
NS- Not Specified

T.C



Authorized Signatory
Mr. Rahul Patil
(Director)
Page 01 of 01

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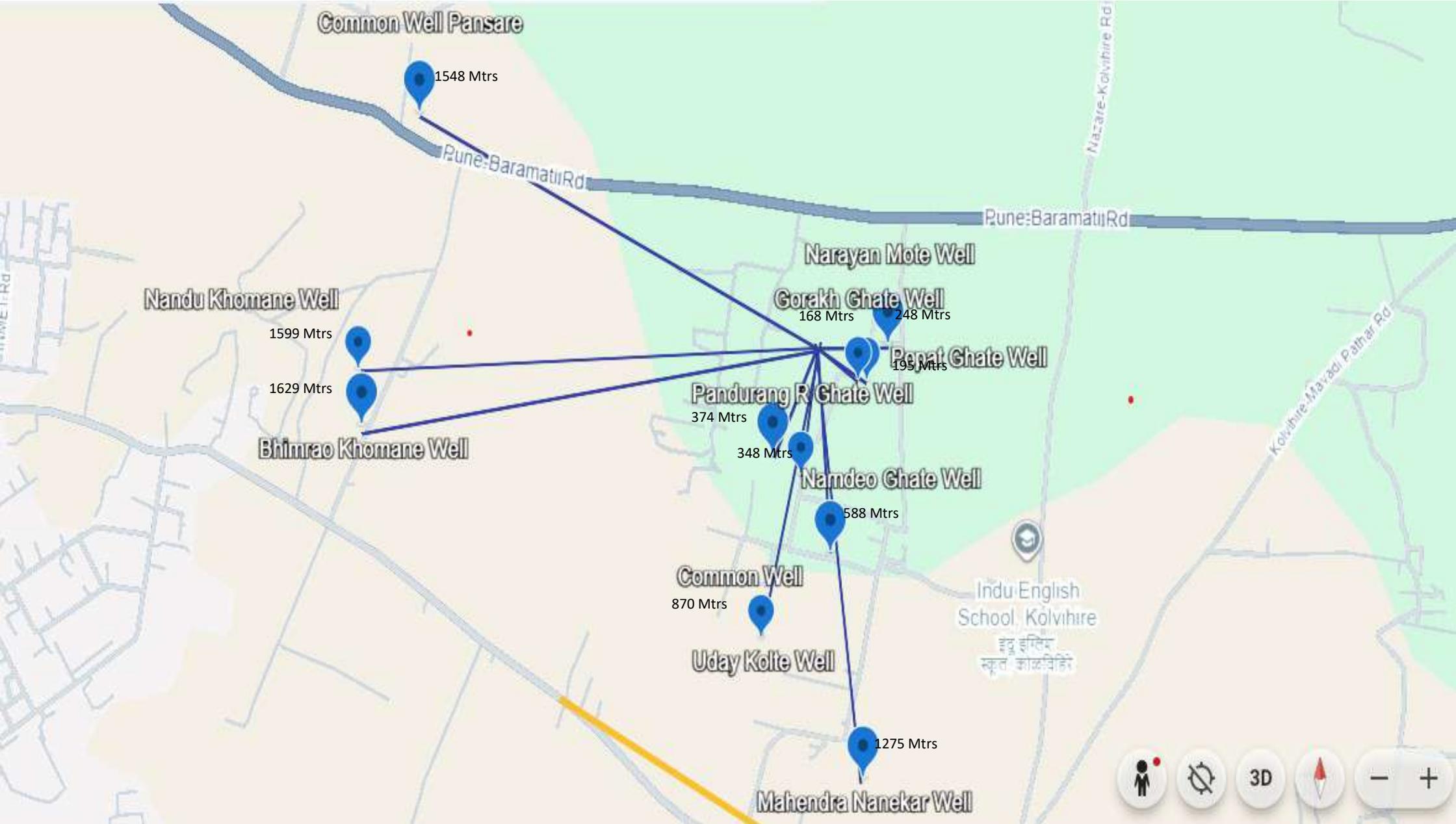
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CERTIFICATIONS
ISO 9001 : 2015
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ISO 45001 : 2018

Summary Sheet of the Parameters

Sr.	Name	Add/Location	Approximate Dist from Slag Storage	pH at 25°C	EC at 25°C	Total Dissolved Solids TDS	Total Hardness (as CaCO ₃)	Fluoride	Chloride (as Cl ⁻)	Magnesium (as Mg)	Sulphate (as SO ₄)	Cadmium (as Cd)	Lead (as Pb)	Mercury (as Hg)	Total Arsenic (as As)
1	Common Well	Ghate Wadi -Kolvihire	588 Mtrs	7.51	140	1391	951	0.91	526.4	134.8	182.6	<0.0005	<0.005	<0.0005	<0.005
2	Gorakh Balaso Ghate	Ghate Wadi -Kolvihire	168 Mtrs	8.20	1910	1241	674	0.79	478.6	91.5	171.7	<0.0005	<0.005	<0.0005	<0.005
3	Popat Jaywant Ghate	Ghate Wadi -Kolvihire	195 Mtrs	7.50	1720	1118	852	0.62	411.6	125.1	179.7	<0.0005	<0.005	<0.0005	<0.005
4	Pandurang Ramchandra Ghate	Ghate Wadi -Kolvihire	374 Mtrs	8.23	1850	1202	654	0.71	516.9	91.5	174.6	<0.0005	<0.005	<0.0005	<0.005
5	Namdeo Gopal Ghate	Ghate Wadi -Kolvihire	348 Mtrs	7.55	1710	1111	832	0.77	406.8	101.1	176.4	<0.0005	<0.005	<0.0005	<0.005
6	Narayan Mote	Ghate Wadi -Kolvihire	248 Mtrs	7.58	1580	1027	812	0.88	469	101.1	183	<0.0005	<0.005	<0.0005	<0.005
7	Mahendra Balasao Nanekar	Kolvihire -Gat No 64	1275 Mtrs	8.06	1960	1274	892	1.17	497.7	110.7	161.2	<0.0005	<0.005	<0.0005	<0.005
8	Bhimrao Ramesh Khomane	Khomane Vasti -Jejuri	1629 Mtrs	8.37	1600	1040	594	0.49	344.6	77	149.8	<0.0005	<0.005	<0.0005	<0.005
9	Nandu Khomane	Khomane Vasti -Jejuri	1599 Mtrs	8.29	1820	1183	832	0.61	516.9	101.1	173.2	<0.0005	<0.005	<0.0005	<0.005
10	Common Well -Pansare	Mauli Nagar-Jejuri	1548 Mtrs	7.55	3140	2041	892	0.7	564.7	110.7	551.3	<0.0005	<0.005	<0.0005	<0.005
11	Uday Kolte	Gat No 146 Kolvihire	870 Mtrs	7.80	2330	1514	1328	0.75	631.7	158.8	357.5	<0.0005	<0.005	<0.0005	<0.005





TEST REPORT

Ax. R5

Report No:	EHSM/2025/ Nov/642	Issue Date	25/11/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihre,Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Water	Sample Description	Ground Water
Date of Sampling	20/11/2025	Sampling Time	11.35 AM
Sampling Location	Ghate Wadi – Kolvihire (Well - 1)	Sampling Procedure	APHA 1060
Sampling Done By	EHS Matrix Pvt. Ltd., Pune	Sample Quantity	2 Ltr
Start Date of Analysis	21/11/2025	End Date of Analysis	24/11/2025

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (IS 10500:2012)	Methods
1.	pH at 25°C	7.63	--	6.5 to 8.5	APHA 4500 H+ B, 24 th Ed. 2023
2.	EC at 25°C	3030	µS/cm	--	APHA 2510 B, 24 th Ed. 2023
3.	Total Dissolved Solids TDS	1969	mg/L	Max 500	APHA 2540 C, 24 th Ed. 2023
4.	Total Hardness (as CaCO ₃)	1177	mg/L	Max 200	IS 3025 (Part 21):2023
5.	Fluoride	0.76	Mg/L	Max 1.0	APHA 4500 F-D, 24 th Ed.2023
6.	Chloride (as Cl ⁻)	719.6	mg/L	Max 250	APHA 4500 Cl ⁻ B, 24 th Ed. 2023
7.	Magnesium (as Mg)	181.1	mg/L	Max 30	IS 3025 (Part 46):2023
8.	Sulphate (as SO ₄)	190.9	mg/L	Max 200	IS 3025 (Part 24 / Sec 1):2022
9.	Chemical Oxygen Demand COD	40.5	mg/L	NS	IS 3025 (Part 58):2023
10.	Biochemical Oxygen Demand BOD at 27°C for 3 days	11.4	mg/L	NS	IS 3025 (Part 44):2023
11.	Cadmium (as Cd)	<0.002	mg/L	Max 0.003	APHA 3111 B, 24 th Ed. 2023
12.	Lead (as Pb)	<0.005	mg/L	Max 0.01	APHA 3111 B, 24 th Ed. 2023
13.	Mercury (as Hg)	<0.0005	mg/L	Max 0.001	APHA 3112 B, 24 th Ed. 2023
14.	Total Arsenic (as As)	<0.005	mg/L	Max 0.01	APHA 3113-B, 24 th Ed. 2023

➤ Remark - The above water sample does not comply with the required limit as per IS10500:2012.

NS- Not Specified

T.C



Authorized Signatory
Mr. Rahul Patil
(Director)
Page 01 of 01

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CERTIFICATIONS
ISO 9001 : 2015
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ISO 45001 : 2018



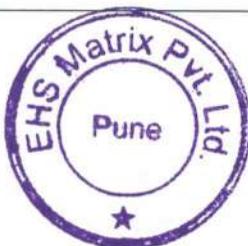
TEST REPORT

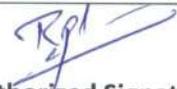
Report No:	EHSM/2025/Nov/643	Issue Date	25/11/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihre,Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Water	Sample Description	Ground Water
Date of Sampling	20/11/2025	Sampling Time	11.35 AM
Sampling Location	Ghate Wadi – Kolvihire (Well - 2)	Sampling Procedure	APHA 1060
Sampling Done By	EHS Matrix Pvt. Ltd., Pune	Sample Quantity	2 Ltr
Start Date of Analysis	21/11/2025	End Date of Analysis	24/11/2025

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (IS 10500:2012)	Methods
1.	pH at 25°C	7.57	--	6.5 to 8.5	APHA 4500 H+ B, 24 th Ed. 2023
2.	EC at 25°C	1350	µS/cm	--	APHA 2510 B, 24 th Ed. 2023
3.	Total Dissolved Solids TDS	877	mg/L	Max 500	APHA 2540 C, 24 th Ed. 2023
4.	Total Hardness (as CaCO ₃)	490	mg/L	Max 200	IS 3025 (Part 21):2023
5.	Fluoride	0.63	Mg/L	Max 1.0	APHA 4500 F-D, 24 th Ed.2023
6.	Chloride (as Cl ⁻)	323.8	mg/L	Max 250	APHA 4500 Cl ⁻ B, 24 th Ed. 2023
7.	Magnesium (as Mg)	61.9	mg/L	Max 30	IS 3025 (Part 46):2023
8.	Sulphate (as SO ₄)	97.4	mg/L	Max 200	IS 3025 (Part 24 / Sec 1):2022
9.	Chemical Oxygen Demand COD	109.3	mg/L	NS	IS 3025 (Part 58):2023
10.	Biochemical Oxygen Demand BOD at 27°C for 3 days	31.8	mg/L	NS	IS 3025 (Part 44):2023
11.	Cadmium (as Cd)	<0.002	mg/L	Max 0.003	APHA 3111 B, 24 th Ed. 2023
12.	Lead (as Pb)	<0.005	mg/L	Max 0.01	APHA 3111 B, 24 th Ed. 2023
13.	Mercury (as Hg)	<0.0005	mg/L	Max 0.001	APHA 3112 B, 24 th Ed. 2023
14.	Total Arsenic (as As)	<0.005	mg/L	Max 0.01	APHA 3113-B, 24 th Ed. 2023

➤ Remark - The above water sample does not comply with the required limit as per IS10500:2012.
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Authorized Signatory
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CERTIFICATIONS
ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2025/Nov/644	Issue Date	25/11/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihre,Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Water	Sample Description	Ground Water
Date of Sampling	20/11/2025	Sampling Time	11.35 AM
Sampling Location	Ghate Wadi – Kolvihire (Borewell- ER Front side)	Sampling Procedure	APHA 1060
Sampling Done By	EHS Matrix Pvt. Ltd., Pune	Sample Quantity	2 Ltr
Start Date of Analysis	21/11/2025	End Date of Analysis	24/11/2025

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (IS 10500:2012)	Methods
1.	pH at 25°C	7.02	--	6.5 to 8.5	APHA 4500 H+ B, 24 th Ed. 2023
2.	EC at 25°C	1520	µS/cm	--	APHA 2510 B, 24 th Ed. 2023
3.	Total Dissolved Solids TDS	988	mg/L	Max 500	APHA 2540 C, 24 th Ed. 2023
4.	Total Hardness (as CaCO ₃)	824	mg/L	Max 200	IS 3025 (Part 21):2023
5.	Fluoride	0.76	Mg/L	Max 1.0	APHA 4500 F·D, 24 th Ed.2023
6.	Chloride (as Cl ⁻)	473.0	mg/L	Max 250	APHA 4500 Cl ⁻ B, 24 th Ed. 2023
7.	Magnesium (as Mg)	95.3	mg/L	Max 30	IS 3025 (Part 46):2023
8.	Sulphate (as SO ₄)	169.7	mg/L	Max 200	IS 3025 (Part 24 / Sec 1):2022
9.	Chemical Oxygen Demand COD	32.4	mg/L	NS	IS 3025 (Part 58):2023
10.	Biochemical Oxygen Demand BOD at 27°C for 3 days	9.1	mg/L	NS	IS 3025 (Part 44):2023
11.	Cadmium (as Cd)	<0.002	mg/L	Max 0.003	APHA 3111 B, 24 th Ed. 2023
12.	Lead (as Pb)	<0.005	mg/L	Max 0.01	APHA 3111 B, 24 th Ed. 2023
13.	Mercury (as Hg)	<0.0005	mg/L	Max 0.001	APHA 3112 B, 24 th Ed. 2023
14.	Total Arsenic (as As)	<0.005	mg/L	Max 0.01	APHA 3113-B, 24 th Ed. 2023

➤ Remark - The above water sample does not comply with the required limit as per IS10500:2012.
NS- Not Specified



Rahul Patil
Authorized Signatory
Mr. Rahul Patil
(Director)
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ISO 45001 : 2018



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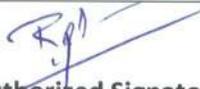
Report No:	EHSM/2025/Nov/645	Issue Date	25/11/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihre,Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Water	Sample Description	Ground Water
Date of Sampling	20/11/2025	Sampling Time	11.35 AM
Sampling Location	Ghate Wadi – Kolvihire (Nursery Well)	Sampling Procedure	APHA 1060
Sampling Done By	EHS Matrix Pvt. Ltd., Pune	Sample Quantity	2 Ltr
Start Date of Analysis	21/11/2025	End Date of Analysis	24/11/2025

Results

Sr. No.	Parameters	Results	Unit(s)	Specifications (IS 10500:2012)	Methods
1.	pH at 25°C	7.62	--	6.5 to 8.5	APHA 4500 H+ B, 24 th Ed. 2023
2.	EC at 25°C	1710	µS/cm	--	APHA 2510 B, 24 th Ed. 2023
3.	Total Dissolved Solids TDS	1111	mg/L	Max 500	APHA 2540 C, 24 th Ed. 2023
4.	Total Hardness (as CaCO ₃)	824	mg/L	Max 200	IS 3025 (Part 21):2023
5.	Fluoride	0.98	Mg/L	Max 1.0	APHA 4500 F'D, 24 th Ed.2023
6.	Chloride (as Cl ⁻)	421.5	mg/L	Max 250	APHA 4500 Cl ⁻ B, 24 th Ed. 2023
7.	Magnesium (as Mg)	90.5	mg/L	Max 30	IS 3025 (Part 46):2023
8.	Sulphate (as SO ₄)	252.8	mg/L	Max 200	IS 3025 (Part 24 / Sec 1):2022
9.	Chemical Oxygen Demand COD	<20	mg/L	NS	IS 3025 (Part 58):2023
10.	Biochemical Oxygen Demand BOD at 27°C for 3 days	<5	mg/L	NS	IS 3025 (Part 44):2023
11.	Cadmium (as Cd)	<0.002	mg/L	Max 0.003	APHA 3111 B, 24 th Ed. 2023
12.	Lead (as Pb)	<0.005	mg/L	Max 0.01	APHA 3111 B, 24 th Ed. 2023
13.	Mercury (as Hg)	<0.0005	mg/L	Max 0.001	APHA 3112 B, 24 th Ed. 2023
14.	Total Arsenic (as As)	<0.005	mg/L	Max 0.01	APHA 3113-B, 24 th Ed. 2023

➤ Remark - The above water sample does not comply with the required limit as per IS10500:2012.
NS- Not Specified




Authorized Signatory
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ISO 9001 : 2015
ISO 14001 : 2015
ISO 45001 : 2018



TEST REPORT

Report No:	EHSM/2025/Nov/646	Issue Date	25/11/2025
Name and Address of Customer	M/s. Kirloskar Ferrous Industries Limited Formerly Known as ISMT Ltd (Steel Plant) Village - Kolvihre,Jejuri - Morgaon Road Tal. Purandar, Dist. Pune.		
Sample Name	Waste Water	Sample Description	Slag
Date of Sampling	20/11/2025	Sampling Time	11.35 AM
Sampling Location	Ghate Wadi – Kolvihire (Slag)	Sampling Procedure	APHA 1060
Sampling done by	EHS Matrix Pvt. Ltd., Pune	Sample Quantity	01 L
Start Date of Analysis	21/11/2025	End Date of Analysis	24/11/2025

Results

Sr. No.	Parameters	Results	Unit(s)	Methods
1	Sulphate (as SO ₄)	5300	mg/Kg	IS 3025 (Part 24/Sec 1):2022
2	Chloride (as Cl ⁻)	--	mg/Kg	APHA 4500 Cl ⁻ B, 24th Ed.2023
3	Lead	152.1	mg/Kg	APHA 3111-B ,24th Ed.2023
4	Zinc	2143	mg/Kg	APHA 3111-B ,24th Ed.2023
5	Copper	214.9	mg/Kg	APHA-3111-B ,24th Ed.2023
6	Nickel	102.1	mg/Kg	APHA 3111-B , 23 rd Ed.2017
7	Iron	210009.8	mg/Kg	APHA 3111 B, 24th Ed. 2023

Remark -



Rp
Authorized Signatory
Mr. Rahul Patil
(Director)

T.C

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MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437
 Fax: 24023516
 Website: <http://mpcb.gov.in>
 Email: cac-cell@mpcb.gov.in



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 and 4th floor, Opp. Cine
 Planet Cinema, Near Sion
 Circle, Sion (E),
 Mumbai-400022

RED/L.S.I (O63)
 No:- Format1.0/CAC/UAN
 No.0000207141/CE/2504002098

Date: 18/04/2025

To,
 ISMT Ltd (Steel Plant)
 Village Kolvihre, Jejuri - Morgaon Road
 Tal - Purandar, Dist. - Pune.



Sub: Consent to Establish for Expansion.

- Ref:**
1. Earlier Consent to Operate granted by Board Vide UAN No. Format1.0/CAC/UAN No. 0000088379/CR- 2009000218 dtd. 04/09/2020.
 2. Your application for grant of Consent to Establish for Expansion vide UAN No. MPCB-CONSENT-0000207141
 3. Minutes of 17th Consent Appraisal Committee (CAC) Meeting held on dtd. 13/03/2025.

Your application No.MPCB-CONSENT-0000207141 Dated 22.04.2024

For: Grant of Consent to Establish under Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 and Rule 18(7) of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. **The consent to establish is granted for a period up to commissioning of the unit or up to 5 year whichever is earlier.**
2. **The capital investment of the project is Rs.101 Crs. (As per undertaking submitted by pp Existing CI is-Rs. 269.46 Crs + Expansion in C.I. - Rs. 101.00 Crs)**
3. **Consent is valid for the manufacture of:**

Sr No	Product	Maximum Quantity	UOM
Products			
1	Carbon & Alloy Steel	25000	MT/M

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	0.0	As per Schedule-I	Not Applicable

T.C

Sharma

Sr No	Description	Permitted	Standards to	Disposal
2.	Domestic effluent	0.0	As per Schedule-I	Not Applicable

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	0	0	0	As per Schedule -II

6. **Non-Hazardous Wastes:**

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
1	Electric Cables	110	Kg/M	Sale	Sale to authorized party
2	Mill Scale	245	MT/M	Sale	Sale to authorized party
3	Plastic Cans	0.48	MT/M	Sale	Sale to authorized party
4	Wooden Scrap	4.04	MT/M	Sale	Sale to authorized party
5	Plastic Bags + Garbage	3.17	MT/M	Sale	Sale to authorized party
6	Slag (Generation)	4395	MT/M	Land Filling Own Premises/Recycle	Land Filling Own Premises / Sale to Authorized Recycler.
7	Iron Dust	100	MT/M	Sale	Sale to authorized party

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for Collection, Segregation, Storage, Transportation, Treatment and Disposal of hazardous waste:**

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
1	5.1 Used or spent oil	2.0	MT/M	Recycle	Sale to authorised party

8. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
9. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
10. The industry shall obtain necessary permission from the Directorate of Industrial Safety and Health (DISH).
11. Industry shall submit detail action plan within 15 days to Board for upgradation of secondary fume extraction system.
12. Industry shall submit detail action plan within 15 days to Board regarding how disposal of huge quantity of stored slag in industry premises shall be carried out.
13. The applicant shall obtain Environmental Clearance as per Ministry Of Environment, Forest & Climate Change Notification dtd. 7th June, 2024.

14. Industry shall obtain Environmental Clearance before commissioning of unit for expansion activity
15. This consent is issued pursuant to the decision of the 17th Consent Appraisal Committee Meeting held on 13.03.2025.
16. The applicant shall obtain Consent to Operate from Maharashtra Pollution Control Board before actual commencement of the Unit/Activity.

This consent is issued on the basis of information/documents submitted by the Applicant/Project Proponent, if it has been observed that the information submitted by the Applicant/Project Proponent is false, misleading or fraudulent, the Board reserves its right to revoke the consent & further legal action will be initiated against the Applicant/Project Proponent.

Received Consent fee of -

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	202000.00	TXN2406005554	29/06/2024	Online Payment

Copy to:

1. Regional Officer, MPCB, Pune and Sub-Regional Officer, MPCB, Pune I
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai

SCHEDULE-I**Terms & conditions for compliance of Water Pollution Control:**

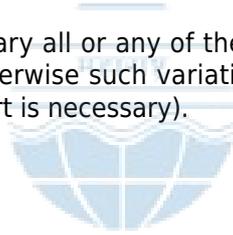
Not Applicable

SCHEDULE-II**Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have proposed to provide the Air pollution control (APC) system and also to erect following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
1	Existing Furnaces used for Expansion in Production		0.00	0 0 -- NA--	-	TPM	150 Mg/Nm ³

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
4. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).



SCHEDULE-III**Details of Bank Guarantees:**

Sr. No	Consent (C2E/C2O/C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C2E	Rs.25 Lakhs	15 Days	Towards compliance of consent conditions	Upto COU	31/03/2031

The above Bank Guarantee(s) shall be submitted by the applicant in favour of Regional Officer at the respective Regional Office within 15 days from the date of issue of Consent.

If the above Bank Guarantee is not submitted within stipulated period, then 12% interest will be levied as a penalty as per circular dtd 29/02/2024 No. BO/MPCB/AS(T)/Circular/B-240229FTS0122

BG Forfeiture History

Srno.	Consent (C2E/C2O/C2R)	Amount of BG imposed	Submission Period	Purpose of BG	Amount of BG Forfeiture	Reason of BG Forfeiture
NA						

BG Return details

Srno.	Consent (C2E/C2O/C2R)	BG imposed	Purpose of BG	Amount of BG Returned
NA				



SCHEDULE-IV**General Conditions:**

1. The Energy source for lighting purpose shall preferably be LED based
2. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
3. Conditions for D.G. Set
 - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
 - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
 - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
 - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
 - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
 - f) D.G. Set shall be operated only in case of power failure.
 - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
 - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
4. The applicant shall maintain good housekeeping.
5. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
6. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
7. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding upon you.
8. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can be downloaded from MPCB official site).
9. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
10. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
11. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.

12. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
13. You shall operate OCEMS installed for source emission round 'O' clock and transmit data online to CPCB and MPCB server. You shall also monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in year and submit report to Sub Regional Officer.
14. You shall ensure collection, and segregation of BMW regularly to treat and dispose Off within 48 hrs from generation.
15. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
16. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
17. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
18. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.
19. You shall not Rent, Lend, Sell, Transfer or Close Down the facility or otherwise transport the Bio Medical waste for any other purpose without obtaining prior written permission of the MPC Board.
20. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
21. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
22. The industry should not cause any nuisance in surrounding area.
23. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
24. You shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the facility premises.

25. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
26. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto
27. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
28. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
29. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
30. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
31. You should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in every year and submit report to Sub Regional Officer.
32. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
33. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.
34. You shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
35. You shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website (www.mpcb.gov.in).
36. You shall create the Environmental Cell by appointing an Environmental Engineer and Chemist for looking after day-to-day activities related to compliance of CCA.

37. You should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 , Bio Medical Waste Management Rules,2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year in Form-IV by 30th June of every year

This certificate is digitally & electronically signed.



T.C

MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437
 Fax: 24023516
 Website: <http://mpcb.gov.in>
 Email: cac-cell@mpcb.gov.in



Kalpataru Point, 2nd, 3rd
 and 4th floor, Opp. Cine
 Planet Cinema, Near Sion
 Circle, Sion (E),
 Mumbai-400022

RED/L.S.I (R44)
 No:- Format1.0/CAC/UAN No.MPCB-
 CONSENT-0000229748/CR/2505004016

Date: 28/05/2025

To,
 M/s. Kirloskar Ferrous Industries Limited
 Formerly Known as ISMT Ltd (Steel Plant)
 Village - Kolvihre,Jejuri - Morgaon Road
 Tal. Purandar, Dist. Pune.



Sub: Renewal of Consent to Operate.

Ref:

1. Earlier consent granted by Board vide no.Format1.0/CAC/UAN No. 0000088379/CR-2009000218 dtd. 04/09/2020.
2. Minutes of 1st Consent Appraisal Committee (CAC) (Part-II) of 2025-26 (Booklet No. 1) meeting held on dtd. 17.04.2025.

Your application No.MPCB-CONSENT-0000229748 Dated 21.12.2024

For: Grant of Consent to Operate under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule 6 and Rule 18(7) of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules 2016 is considered and the consent is hereby granted subject to the following terms and conditions and as detailed in the schedule I, II, III & IV annexed to this order:

1. **The consent to renewal is granted for a period up to 28/02/2027**
2. **The capital investment of the project is Rs.576.066 Crs. (As per C.A Certificate submitted by industry Existing Rs. 269.46 Crs + Increase in C.I. Rs. 306.606 Crs)**
3. **Consent is valid for the manufacture of:**

Sr No	Product	Maximum Quantity	UOM
Products			
1	Carbon & Alloy Steel	15000	MT/M

(Without any chemical surface treatment like pickling , plating etc.)

4. **Conditions under Water (P&CP), 1974 Act for discharge of effluent:**

Sr No	Description	Permitted (in CMD)	Standards to	Disposal Path
1.	Trade effluent	0.0	As per Schedule-I	Not Applicable
2.	Domestic effluent	44.0	As per Schedule-I	On land for gardening

T.C

[Handwritten Signature]

5. **Conditions under Air (P& CP) Act, 1981 for air emissions:**

Sr No.	Stack No.	Description of stack / source	Number of Stack	Standards to be achieved
1	S1	WHF Furnace	1	As per Schedule -II
2	S2	Boilers (2 nos)	2	As per Schedule -II
3	S3	EAFF/FES	1	As per Schedule -II
4	S4	D.G SET 1000 KVA	1	As per Schedule -II
5	S5	EAFF/Secondary fume extraction system	1	As per Schedule -II

6. **Non-Hazardous Wastes:**

Sr No	Type of Waste	Quantity	UoM	Treatment	Disposal
1	Slag	1500	MT/M	NA	Landfill
2	Iron Dust	380	MT/M	NA	Landfill

7. **Conditions under Hazardous & Other Wastes (M & T M) Rules 2016 for Collection, Segregation, Storage, Transportation, Treatment and Disposal of hazardous waste:**

Sr No	Category No./ Type	Quantity	UoM	Treatment	Disposal
1	5.1 Used or spent oil	5.0	MT/A	Recycle	Sale to authorised party

8. **Conditions under Plastic Waste Management Rules, 2016 (Notification dtd. 18/03/2016):**

Sr No	Type of Waste	Quantity	UoM	Disposal Path
1	Plastic Waste	50.00	No/M	By Sale to Authorized Recycler

9. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding on the industry.
10. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
11. The industry shall obtain necessary permission from the Directorate of Industrial Safety and Health (DISH).
12. The industry shall strictly follow Board Circular for Retro-Fitting of Emission Control Device (RECD) for in-use D.G. Sets vide no. MPCB/JD(APC)/NCAP/DG Set/B-0090 dtd. 02/06/2023.
13. The industry shall obtain necessary permission from the Directorate of Industrial Safety and Health (DISH).
14. The applicant shall not carry out any excess production or produce new products without obtaining Consent of the Board and without obtaining Environmental Clearance wherever it applicable.
15. PP shall upgrade the existing secondary fumes extraction system within 6 months.

16. This consent is issued pursuant to the decision of the Minutes of 1st Consent Appraisal Committee (CAC) Part - II of 2025-26 held on dtd. 17/04/2025.
17. The applicant shall make an application for renewal of consent 60 days prior to date of expiry of the consent.
18. The industry shall create an Environment Cell by appointing an Environmental Engineer OR Expert for looking after day-to-day activities related to Environment OR Pollution control.

This consent is issued on the basis of information/documents submitted by the Applicant/Project Proponent, if it has been observed that the information submitted by the Applicant/Project Proponent is false, misleading or fraudulent, the Board reserves its right to revoke the consent & further legal action will be initiated against the Applicant/Project Proponent.

Received Consent fee of -

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	3456397.80	TXN2501002291	14/01/2025	Online Payment
2	613200.00	TXN2503002485	11/03/2025	Online Payment
3	694800.00	TXN2505005737	27/05/2025	Online Payment
4	1158000.00	TXN2505005739	27/05/2025	Online Payment
5	231600.00	TXN2505005741	27/05/2025	Online Payment

Balance consent fee of Rs.1152132/- shall be considered at the time of next renewal of consent.

Copy to:

1. Regional Officer, MPCB, Pune and Sub-Regional Officer, MPCB, Pune I
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai
3. CC / CAC desk - for records and website updation purpose

SCHEDULE-I**Terms & conditions for compliance of Water Pollution Control:**

1. A] Generation - As per your application the treated effluent generation is Nil.
B] Treatment - NA
C] Disposal - NA
2. A] As per your application, you have provided Sewage Treatment Plant of designed capacity 50 CMD for the treatment of 44.0 CMD of sewage.
B] The Applicant shall operate the sewage treatment system to treat the sewage so as to achieve the following standards.

Sr.No	Parameters	Standards (mg/l)	
1	Suspended solids	Not to exceed	50 mg/l
2	BOD (3 days 27°C)	Not to exceed	30 mg/l
3	COD	Not to exceed	100 mg/l

- C] The treated sewage shall be recycled for secondary purposes to the maximum extent and remaining shall be discharged on land for gardening within premise. In no case, sewage shall find its way for outside factory premises.
3. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
 4. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
 5. The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and as amended, by installing water meters and other provisions as contained in the said act:

Sr. No.	Purpose for water consumed	Water consumption quantity (CMD)
1.	Industrial Cooling, spraying in mine pits or boiler feed	1025.00
2.	Domestic purpose	60.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	0.00
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Gardening	215

6. The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.

SCHEDULE-II**Terms & conditions for compliance of Air Pollution Control:**

1. As per your application, you have provided the Air pollution control (APC) system and erected following stack (s) to observe the following fuel pattern:

Stack No.	Source	APC System provided/proposed	Stack Height(in mtr)	Type of Fuel	Sulphur Content(in %)	Pollutant	Standard
S1	WHF Furnace	Stack	32.00	LSHS / LDO 940 Kg/Hr	1	TPM	150 Mg/Nm ³
S2	Boilers (2 nos)	Dust Collector	37.00	LSHS / LDO 350 Kg/Hr	1	TPM	150 Mg/Nm ³
S3	EAF / FES	Fabric Bag Filter	35.00	0 0 -- NA--	-	TPM	150 Mg/Nm ³
S4	DG Set	Acoustic Enclosure Stack	6.70	Diesel 175 Kg/Hr	1	TPM	150 Mg/Nm ³
S5	EAF / Secondary Fume Extraction System	Fabric Bag Filter	35.00	0 0 -- NA--	-	TPM	150 Mg/Nm ³

2. The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.
3. The applicant shall operate and maintain above mentioned air pollution control system, so as to achieve the level of pollutants to the following standards:

Parameters	Standards (unit)	
Particulate matter	Not to exceed	150 mg/Nm ³
Acid Mist	Not to exceed	35 mg/Nm ³

4. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.
5. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).

SCHEDULE-III
Details of Bank Guarantees:

Sr. No	Consent (C2E/C2O/C2R)	Amt of BG Imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C to R	Rs. 15 Lakh	15 days	Towards operation and maintenance of pollution control systems	28/02/2027	28/02/2028
2	C to R	Rs. 25 Lakh	15 days	Towards performance BG for operation of existing secondary emission control system	28/02/2027	28/02/2028
3	C to R	Rs. 5 Lakh	15 days	Towards upgradation of existing secondary fumes extraction system	28/02/2027	28/02/2028

****Existing BG obtained for above purpose if any, may be extended for period of validity as above.**

If the above Bank Guarantee is not submitted within stipulated period, then 12% interest will be levied as a penalty as per circular dtd 29/02/2024 No.

BO/MPCB/AS(T)/Circular/B-240229FTS0122

BG Forfeiture History

Srno.	Consent (C2E/C2O/C2R)	Amount of BG imposed	Submission Period	Purpose of BG	Amount of BG Forfeiture	Reason of BG Forfeiture
NA						

BG Return details

Srno.	Consent (C2E/C2O/C2R)	BG imposed	Purpose of BG	Amount of BG Returned
NA				

SCHEDULE-IV
General Conditions:

1. The waste generator shall.-
 - a) take steps to minimize generation of plastic waste and segregate plastic waste at source in accordance with the Plastic Waste Management Rules, 2016 or as amended from time to time.
 - b) not litter the plastic waste and ensure segregated storage of waste at source and handover segregated waste to urban local body or gram panchayat or agencies appointed by them or registered waste pickers', registered recyclers or waste collection agencies;
2. All institutional generators of plastic waste, shall segregate and store the waste generated by them in accordance with the Plastic Waste Management Rules, 2016 amendment from time to time and handover segregated wastes to authorized waste processing or disposal facilities or deposition centers either on its own or through the authorized waste collection agency.
3. All waste generators shall pay such user fee or charge as may be specified in the byelaws of the local bodies for plastic waste management such as waste collection or operation of the facility thereof, etc.;
4. Every person responsible for organizing an event in open space, which involves service of food stuff in plastic or multilayered packaging shall segregate and manage the waste generated during such events in accordance with the Plastic Waste Management Rules, 2016 amendment from time to time.
5. The Energy source for lighting purpose shall preferably be LED based
6. The PP shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
7. Conditions for D.G. Set
 - a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.
 - b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.
 - c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
 - d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
 - e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
 - f) D.G. Set shall be operated only in case of power failure.
 - g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
 - h) The applicant shall comply with the notification of MoEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.
8. The applicant shall maintain good housekeeping.



9. The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
10. The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipments provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.
11. The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.
12. The industry shall submit quarterly statement in respect of industries obligation towards consent and pollution control compliance's duly supported with documentary evidences (format can downloaded from MPCB official site).
13. The industry shall submit official e-mail address and any change will be duly informed to the MPCB.
14. The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification No. B-29016/20/90/PCI-L dated. 18.11.2009 as amended.
15. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
16. The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
17. The PP shall provide personal protection equipment as per norms of Factory Act
18. Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.
19. Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipments, the production process connected to it shall be stopped.
20. The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.
21. The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the Hazardous and Other Wastes (M & TM) Rules 2016, which can be recycled /processed /reused /recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/reprocessed etc. should go for that purpose, in order to reduce load on incineration and landfill site/environment.
22. An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.

23. Industry shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website (www.mpcb.gov.in).
24. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.
25. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.
26. The industry should not cause any nuisance in surrounding area.
27. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.
28. The industry shall create the Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for looking after day to day activities related to Environment and irrigation field where treated effluent is used for irrigation.
29. The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.
30. The industry should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.
31. The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
32. The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.
33. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions.
34. The firm shall submit to this office, the 30th day of September every year, the Environment Statement Report for the financial year ending 31st March in the prescribed FORM-V as per the provisions of Rule 14 of the Environment (Protection) (second Amendment) Rules, 1992.
35. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.

36. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).
37. The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.

This certificate is digitally & electronically signed.



T.C

गाव <u>कोळवेळी</u>		तालुका <u>पुरंदर</u>		शिका
भूमापन क्रमांक गट क्रमांक	हि. क्र.	धारण प्रकार	गा. न. क्र. ७	खाते क्रमांक
250			मालकाचे नांव	खंड
भू. मा. क्रमांकाचे स्थानिक नाव	<u>पुरवणी</u>			कुळाचे नाव
लागवडी योग्य क्षेत्र	एकर हेक्टर	गुंटे आर		इतर अधिकार
जेरायती			
भागायत			
भातशेती			
एकूण				
पो. ख.				
मार्ग (अ)			
मार्ग (ब)			
एकूण				
आकार	रुपये	पैसे		
मूडी अथवा विशेष आकार				
आकारणी पाण्याबाबत				
एकूण				

297

003900

गा. नं. क्र. ७

गा. नं. क्र. १२

क्र.	जमीन करणाऱ्याचे नाव	रीत	हंगाम	पिकाखालील क्षेत्र									पडीक व पिकास निरूपयोगी अशा जमिनीचा तपशील		पाणी पुरवठ्याचे साधन	शेरा
				मिश्र पिकांचे एकूण क्षेत्र			मिश्र पिकातील प्रत्येक पिकांचे क्षेत्र			अमिश्र पिकांचे क्षेत्र			प्रकार	क्षेत्र		
				मिश्र पिकांचा संकेतार्थ	जलसिंचन	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित				
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६	१७
	द्वारकाबाई	०१४०														
	कोळवेळी सुभाष	९														
	ना. अ. अ. कर	११७४														
	चंद्रकार नि. रं. रं.	९														
	चंद्र	०१४६														
		९														
	साठगा	०१५०														
		९														
		०१२०														
		९														

(P.T. ०)

क्र.सं.	नाम	शेत	हंगाम	प्रत्येक पिकाचे क्षेत्र			पिकाचे क्षेत्र			तपशील		पाणी पुरवठ्याचे त	शे.नं.			
				मिश्र पिकांचा संकेतार्थ	जलसिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित	अजल सिंचित	पिकाचे नाव	जल सिंचित			अजल सिंचित	प्रकार	क्षेत्र
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६	१७
२०११	झारकावार्ड	०१४०					जल									
		१					०१४०									
	सौमाली सुभाष नासरीकर	०११४					जल	वस्तीपड								
		१					०११०	०१०४								
	चंद्रकांत वडार	०१४०					बाजरी	जल	कु. गडू	कांदा	वस्तीपड	बोअरवेल				
		१					०११०	०१२०	०११०	०१००	०१०२	०१०९				
	चंद्र	०१५०					बाजरी	जल	कु. गडू	मका						
		१					०१३०	०१२०	०११५	०११५						
	झाण्या	०१२०					कांदा	कु. गडू	चवकी							
		१					०१२०	०११०	०११०							
२०१२	नाश्या	०१२०					डाकी									
२०१२		१					०१२०									
२०१३	झारकावार्ड	०१४०					जल									
२०१४		१					०१४०									
	सौमाली सुभाष नासरीकर	०११४					जल	वस्तीपड								
		१					०११०	०१०४								
	चंद्रकांत वडार	०१४०					बाजरी	जल	कु. गडू	कांदा	वस्तीपड	बोअरवेल				
		१					०११०	०१२०	०११०	०१००	०१०२	०१०९				
	चंद्र	०१५०					बाजरी	जल	कु. गडू	मका						
		१					०१३०	०१२०	०११५	०११५						
	झाण्या	०१२०					कांदा	कु. गडू	चवकी							
		१					०१२०	०११०	०११०							
२०१४	चंद्रकांत वडार	०१४०					बाजरी	जल	कु. गडू	कांदा	वस्तीपड	बोअरवेल				
२०१५		१					०११०	०१२०	०११०	०१००	०१०२	०१०९				
	चंद्र	०१५०					बाजरी	जल	कु. गडू	मका						
		१					०१३०	०१२०	०११५	०११५						
	झाण्या	०१२०					डाकी									
		१					०१२०									

Handwritten notes and signatures on the right margin of the page.

महाराष्ट्र जमीन महसूल अधिकार अधिनियम आणि नोंदवही (तयार करणे व सुस्थितीत ठेवणे) नियम, १९५७ च्या अन्वये तालुका पुणे

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती
२८८		भोवणे
शेताचे स्थानिक नाव		
लागवडीयोग्य क्षेत्र	हेक्टर	आर
.....	१	६४
.....	१	६४
एकूण	१	६४
पोटखराब (लागवडीयोग्य नसलेले)-		
वर्ग (अ)	०	०२
वर्ग (ब)		
एकूण	१	६६
आकारणी	रूपये	पैसे
जुडी किंवा विशेष आकारणी	२	६९
	२	६९

भोगवडीदाराचे नाव
 दारकाबाई विठ्ठल नाजीकर
 क्षेत्र ०-४० आर १०६४
 ११६८ २०१४ ३४३२
 १०६५
 चंद्र बवन मोटे क्षेत्र ०-१०
 २३०३
 आण्णा मारुती मोटे ६१६१
 २६७१
 चंद्रकांत बवन मोटे
 मारायण बवन मोटे
 प्रशादाबाई बवन मोटे
 चंद्रभागा बवन मोटे
 ६०८९
 २७५९
 सोनली सुभाष नाजीकर
 HR
 क्षेत्र ०-१४
 ३४३२

खाते क्रमांक ३४
 कुळाचे नाव खंड
 इकरार दारकाबाई ६५६
 इकरार शिरसाई आण्णा ६२०२
 समस्त ग्रामस्थ मंडळ
 तर्फे दशरथ हरिभाऊ घारे
 रामचंद्र पिनकर घारे
 क्षेत्र ०-४४ आर १२ पा १३८९
 २६ मोटर १३८३
 वेंकू भोंफ इंडिया सास
 र.र. २४०
 शाखा कर्ण र.र. १६६५
 १०६९
 २६७१
 इकरार कोकविहीर वि.का.
 वासुदेव याच र.र. २०,००
 ०१६१
 ११९४ ६४ ६४९
 इकरार वाजराबाई ३
 इकरार शिरसाई आण्णा
 ता. ग. सो. महाराष्ट्र
 वाजराबाई वासुदेव
 HR
 र.र. ४०,००० ०-१४
 १५२११२१००६
 गहाणखान ३ (तीव) वर
 ३४३२

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अधिनियम आणि नोंदवही (तयार करणे व सुस्थितीत ठेवणे) नियम, १९५७ च्या अन्वये तालुका पुणे]

वर्ष	हंगाम	पिकाखालील क्षेत्रांचा तपशील									लागवडीसाठी उपलब्ध नसलेली जमीन		
		मिश्र पिकाखालील क्षेत्र					निर्भेद पिकाखालील क्षेत्र				रूप	क्षेत्र	
		सिंचित	असिंचित	अजल	अजल	अजल	पिकाचे नाव	जल सिंचित	अजल सिंचित	हे. आ.			हे. आ.
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४
		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.		हे. आ.
		०१४०			०१२०			५५४	५५४		०१०२		
		०१५०						५५४	५५४		०११०		
		०१२०						५५४	५५४		०११०		
		०१५०						५५४	५५४		०११०		
		०११५						५५४	५५४		०११५		

वासुदेव याच र.र. २०,००
 ०१६१
 ११९४ ६४ ६४९
 इकरार वाजराबाई ३
 इकरार शिरसाई आण्णा
 ता. ग. सो. महाराष्ट्र
 वाजराबाई वासुदेव
 HR
 र.र. ४०,००० ०-१४
 १५२११२१००६
 गहाणखान ३ (तीव) वर
 ३४३२
 चंद्रकांत वडार
 चंद्र
 ०००१५५
 आण्णा
 दारकाबाई
 सोनली सुभाष
 नाजीकर



अहवाल दिनांक : 09/12/2025

महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- कोळविहिरे (556526)
PU-ID : 27438903212तालुका :- पुरंदर
भूमापन क्रमांक व उपविभाग : 287

जिल्हा :- पुणे



भू-धारणा पध्दती : भोगवटादार वर्ग -1

शेताचे स्थानिक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नांव	क्षेत्र	आकार	पो.ख.	फे.फा.	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	70	आण्णा मारुती मोटे	0.19.65	0.32		(2671)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र							
जिरायत 1.64.00	189	सोनाली सुभाष नाझीरकर	0.14.00	0.22		(3432)	इतर अधिकार
बागायत -							इतर (671)
एकुण ला.योग्य क्षेत्र 1.64.00	370	द्वारकाबाई विठ्ठल नाझीरकर	0.40.00	0.65		(1764)	इतर (948)
ब) पोट-खराब क्षेत्र (लागवड अयोग्य)							इतर (949)
वर्ग (अ) 0.02.00	1190	चंद्रकांत बबन मोटे	0.50.17	0.16		(2303)	तुकडा
वर्ग (ब) -							समस्त ग्रामस्थ मंडळी तर्फे दशरथ हरिभाऊ घाटे (1381)
एकुण पो.ख. 0.02.00	1580	चंद्रकांत बबन मोटे				(2759)	क्षे.0.40 आर 12 पॉ 26 मीटर. (1381)
एकुण क्षेत्र (अ+ब) 1.66.00		नारायण बबन मोटे				(2759)	रामचंद्र दिनकर घाटे (1381)
आकारणी 2.69		यशोदाबाई बबन मोटे				(2759)	बोजा - राष्ट्रीयकृत बँक गहाण
नुडी किंवा विशेष -		चंद्रभागा बबन मोटे				(2759)	बँक ऑफ इंडिया सासवड रु.24000/- (1624)
आकारणी -		-----सामाईक क्षेत्र-----	0.40.18	1.32			बोजा - सहकारी सोसायटी इकरार
							कोळविहिरे वासुदेव यांचे रु.२०००/- (1794)
							त (1794)
							इतर (2014)
							बोजा - सहकारी सोसायटी इकरार
							गजराबाई चे हि वर (3138)
							र.रु.50000/- (3138)
							बोजा - सहकारी सोसायटी इकरार
							आण्णा चे हि वर (3165)
							र.रु.50000/- दि.3/07/05 (3165)
							बोजा - सहकारी सोसायटी इकरार
							र रु 100000 आण्णा मारुती मोटे ही (4802)
							[नोन्स] (6567)
							[अण्णा आण्णा मारुती मोटे यांनी सैरवनाथ ग्रामीण विपणनेसी
							सह पतसाराणा मारी जवळ कुटुंबा मारुती मोटे यांच्या कडुन स्वकाम रुपये
							500000.00 कर्ज घेतून महात्म्य खान कडून दिले.] (6567)
							[बोजा - सहकारी सोसायटी इकरार] (6650)
							[दिनांक 25/04/2016 से जी सिस्सई वि.का.से.रु.से.ये.वर्क:
							का आण्णा मारुती मोटे यांच्या नावे रु.२०००००/- कर्ज.]
							(6650)
							[सिस्सई वि.का.से.से.] (6650)
							[रु.50000/- क 3/7/05] (6650)
							[अण्णा मारुती चे हि.] (6650)
							बोजा - सहकारी सोसायटी इकरार
							दिनांक 07/06/2022 रोजी नाझरे क प वि का से सो चा
							द्वारकाबाई विठ्ठल नाझीरकर यांच्या नावे रु.200000/- या रकमेचा
							इकार केला. (6748)
							प्रलंबित फेरफार : नाही.
							शेवटचा फेरफार क्रमांक : 6748 व दिनांक : 03/08/2022
जुने फेरफार क्र. (671) (948) (949) (1764) (2014) (2303) (2671) (2759) (3161) (3432) (5675) (6385) (6694)							सीमा आणि भुमापन चिन्हे :

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७१ यातील नियम २९]

गाव :- कोळविहिरे (556526)

तालुका :- पुरंदर

जिल्हा :- पुणे

भूमापन क्रमांक व उपविभाग : 287

पिकाखालील क्षेत्राचा तपशील	लागवडीसाठी उपलब्ध	शेरा
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वर्ष	हंगाम	खाता क्रमांक	पिकाचा प्रकार	पिकाचे नाव	जल सिंचित	अजल सिंचित	जल सिंचनाचे साधन	नसलेली जमीन		(११)
								स्वरूप	क्षेत्र	
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	
					हे.आर. चौ.मी	हे.आर. चौ.मी			हे.आर. चौ.मी	
2016-17	खरीप		निर्भळ	कांदा		0.2700				
								वस्तीपड	0.0600	
								बोअरवेल पड	0.0100	
			निर्भळ	बाजरी		0.4700				
			निर्भळ	ऊस		0.7000				
			निर्भळ	चवळी		0.1000				
			निर्भळ	गहू		0.2500				
			निर्भळ	मका		0.1500				
2017-18	खरीप		निर्भळ	बाजरी		0.4700				
								बोअरवेल पड	0.0100	
								वस्तीपड	0.0600	
			निर्भळ	मका		0.1500				
			निर्भळ	गहू		0.2500				
			निर्भळ	चवळी		0.1000				
			निर्भळ	ऊस		0.7000				
			निर्भळ	कांदा		0.2700				
2018-19	खरीप		निर्भळ	ऊस		0.7000				
			निर्भळ	कांदा		0.2700				
			निर्भळ	चवळी		0.1000				
			निर्भळ	गहू		0.2500				
			निर्भळ	मका		0.1500				
			निर्भळ	बाजरी		0.4700				
								वस्तीपड	0.0600	
								बोअरवेल पड	0.0100	
2019-20	खरीप							बोअरवेल पड	0.0100	
			निर्भळ	बाजरी		0.4700				
			निर्भळ	मका		0.1500				
			निर्भळ	गहू		0.2500				
			निर्भळ	चवळी		0.1000				
			निर्भळ	ऊस		0.7000				
			निर्भळ	कांदा		0.2700				
								वस्तीपड	0.0600	
2020-21	खरीप		निर्भळ	चवळी		0.1000				
			निर्भळ	मका		0.1500				
			निर्भळ	गहू		0.2500				
			निर्भळ	बाजरी		0.4700				
			निर्भळ	कांदा		0.2700				

टीप : * सदरची नोंद मोबाइल ॲप द्वारे घेणेत आलेली आहे

"सदर दस्तावेज हा केवळ अंतर्गत शासकीय कार्यवाहीसाठी उपलब्ध आहे. खाजगी वापर केल्यास योग्य दंड/शिक्षा केली जाईल याची नोंद घ्यावी."
दिनांक :- 09/12/2025
सांकेतिक क्रमांक :- 272500100313660000122025143

(नाव :- संजय सजौराव बडधे)
मंडळ अधिकारी मंडळ :- जेजुरीता :- पुरंदर जि :- पुणे

शट क्रमांक व उपविभाग : 125/1

वर्ष	हंगाम	स्वाता कृमांक	पिकांसाठी क्षेत्राचा तपशील					तागवडीसाठी उपलब्ध नसलेली जमीन		शेरा
			पिकाचा प्रकार	पिकाचे नाव	जल सिंचित	अजल सिंचित	जल सिंचनाचे साधन	स्वरूप	क्षेत्र	
(१)	(२)	(३)	(४)	(५)	(६)	(७)	(८)	(९)	(१०)	(११)
					हे.आर. चौ.मी	हे.आर. चौ.मी			हे.आर. चौ.मी	
2023-24	रब्बी	1096*	निर्मेल	ज्वारी	1.0000		विभिर			
		1245*	निर्मेल	गहू	0.9000		विभिर			
		1245*	निर्मेल	सका (स्वीट कॉर्न)	0.3500		विभिर			
		1245*	निर्मेल	कांदा	0.3500		विभिर			

टीप : * सदरची नोंद मोबाइल अॅप द्वारे घेणेत आलेली आहे

T.C

